CHAITRA 7, 1896 (SAKA) D.G. of Min. of I & B 209 Matter under 210 Rule 377

MR. Members go on talking together, how can the foundation-stone for this in 1972. I ever guide the proceedings?

DINEN BHATTACHARYYA raised this before also. SHRI (Serampore) : We have to talk at the ton of our voice; then only we shall get a chance to speak.

DEPUTY-SPEAKER : If MR. makes me understand what he says, he will find me the most receptive person.

Now, let me make this point very clear. The statement of the Railway Minister will refer only to the alleged action the RPF. The question of what the CRP has done, if they have done it, under the which has been engaged will disassociate orders of the State authorities, and what itself from the construction project. harmened in Bihar where there is a State that means that the whole object is to Covernment, are different questions, and scuttle this project which is so vital for they cannot be mixed up with this.

SOMNATH CHATTERJEF SHRI (Burdwan) : I beg to bring to the notice was given only for securing votes and for of the House

MR DEPUTY-SPEAKER : He nust mention it . . .

SOMNATH CHATTERJEE : SHRL i have given notice already.

MR. DEPUTY-SPEAKER : I have not got it. Anyway, since hon. Members are ill working under some steam, they can let it off and so let the hon. Member say something.

SHRI SOMNATH CHATTERIEE : But this is another important matter . . .

MR. DLPUTY-SPEAKER : He need not read out, but he may just mention it.

SHRI SOMNATH CHATTERJEF. I shall say it very briefly.

on the river Hooghly in Calcutta. This to export 1,000 tonnes of bajra to Gujamatter has been taken up by the Central rat by rail. The Covernment, and the Central Government should come forward with a statement of have provided funds, of course, on paper personal explanation.

DEPUTY-SPEAKER: If hon. it seems, and the Prime Minister had laid

DEPUTY-SPEAKER : He has MR.

SOMNATH CHATTERJEE : SHRI This was promised before the elections and after the elections, but these promises he have still not been fulfilled. The State PWD Minister has made a statement in Calcutta that this has been approved by the Foreign Investment Board and only formal clearance from the Union Finance Ministry was awaited, and unless the sancof tion is given before 31st March, 1974, it appears that the foreign consultancy firm and West Bengal; this procrastination is nothing but going back upon the assurance which was given, which now it appears nothing else. Therefore, the Union Finance Minister should immediately give may clearance for project.

DEMANDS FOR GRANTS, 1974-75

Ministry of Information and Broad casting-Contd

MR. DEPUTY-SPEAKER : We now resume discussion and voting on the Demands for grants under the control of the Ministry of Information and Broadcasting along with the cut motions moved.

SHRI LYOTIRMOY BOSU (Diamond Harbour) : I have written to you giving a notice of a very serious matter. There is a very serious news item on the front page of the Times of Irdia today that a Central Cabinet Minister. Shri Kamlapati Tripathy, had while he was Chief Minis-This is with regard to the second bridge ter of UP given permit to a bogus firm concerned Minister

MR. DEPUTY-SPAKER: This is a matter for the State Government.

SHRI JYOTIRMOY BOSU : This is a serious charge made. It has come out on the front page of The Times of India. It was discussed in the U.P. Vidhan Sabha. I do not know why you are feeling uncomfortable about it.

uncomfortable at all.

very serious case of corruption.

MR. DEPUTY-SPEAKER You have said enough.

SHRI JYOTIRMOY BOSU : You should kindly make an observation on this telling the Minister concerned to come forward with a statement. We are most unhappy about this.

MR. DEPUTY-SPEAKFR · Enough.

SHRI JYOTIRMOY BOSU : Not enough. Corruption has become a part of the business of the ruling party. It has come out today on the front page of The Times of India. It was admitted by a State Minister in Lucknow yesterday.

MR. DEPUTY-SPEAKER: We resume discussion on the Demands for Grants of the Ministry of Information and Broadcasting. Shri Piloo Mody.

श्री मधु लिनमे (बाका) : उपाध्यता महोवय, में कल 340 के तेहत एडजार्ममन्ट मुब कर रहा ई भाषनगर का मामला यहां बहत के लिये माना बाहिये गजरात में राष्ट्रपति जालन है---- भावनगर की एक कम्पनी का मामला पनस्वाम दास सोला की मिनिस्ट्री में हजा वा-इस लिवे मैं बाकाववा बंब कर रहा है।

MR. DEPUTY-SPEAKER : I do not know what you all really want to be raised it without my permission. Moredone. You want to move a motion under over, I consider this as abuse of the 340. For what?

बी बहु लिलवे : यहां इन्फ़ार्मेंचन एक्ड बाब-कास्टिंग बिनिस्टी की बिमाण्डस पर बहस होने वाली ह----अपाध्यक महोदय, साथ कड़े हैं, कृपा कर बैठ जावं तो बोलूं...

MR. DEPUTY-SPEAKER : Firstly, if you are to move a motion under 340, you must first take my permission and give proper notice, which you have not done. MR. DEPUTY-SPEAKI.R : I am not Secondly, there is no motion before the Rule 340 relates only to House. 8 discussion on a motion. There is no SHRI JYOTIRMOY BOSU : This is a motion before the House it is a discussion of the Demands of a Ministry.

> SHRI PILOO MODY (Godhra) : It is a motion.

MR DEPUTY-SPEAKER, No.

थी मधु लिमये : उपाध्यक्ष महोदय, अनदान पर चर्चा पहले होती है धौर बोट इक्ट्रा बाद में लिया जाता है----इस लिये इस को मोझन ही मानना चाहिये । झाप रूल 340 को देख लीजिये, डिमाण्डम के बारे मे जो नियम हैं उन को देख मीजिये । इस बक्त इन्कार्वेजन एक्ट बाटकास्टिंग मिनिस्ट्री पर वर्षा करने की कोई झावश्यकता नही है, चुंकि गुजरात में राष्ट्रपति ज्ञासन है, इस लिये भावनगर का एक हवार टन वाजरा का मामला लेना चाहिये। सोझा मिनिस्टी इस में फसी हुई है। क्या झोझा, क्या चिमनभाई, क्या इन्दिरा गांधी सब लोग प्रष्टाचार के सागर में हवे हए हैं----हम लिये में इन मामले को उठाना बाहता ह ।

MR. DEPUTY-SPEAKER : Order, order. Shri Piloo Mody.

SHRI JYOTIRMOY BOSU : Why don't you give a ruling? We have raised a matter. You have to be impartial to 118

MR. DEPUTY-SPEAKER : You have rules.

written to you. Still you behave like this. to me that he has got to catch the plane, It is surprising.

If you do not speak, I will call some- difficult. Now, I have understood it and body else.

SHRI PILOO MODY : I am not used to speak when such noise is going on. I want to be heard with rapt attention.

MR. DEPUTY-SPEAKER : Mr Shastri will please co-operate.

SHRI JYOTIRMOY BOSU · You should show some co-operation.

(Interruptions)

MR. DEPUTY-SPEAKER . I have called Shri Piloo Mody None of the interruptions will go on record

SHRI JYOTTRMOY BOSU : On я point of order? I was anxiously waiting to hear what is the ruling you will give on the point raised by Shri Madhu I maye.

MR. DEPUTY-SPEAKER : There 15 no ruling required. I have already said it is an abuse of the rules.

SHRI JYOTIRMOY BOSU : He has moved it under 340.

भी सह जिससे : आप मेरे एडजानेंगेट मीजन पर चर्चा कराइये।

SHRI PILOO MODY : Mr. Deputy- stand up, it is likely to be happen! Speaker, Sir,---(Interruptions).

SHRI DINEN BHATTACHARYYA (Serampore) : He is asking your ruling I intend to restrict myself to make only regarding the procedure. A Member from two points in this particular debate on the the CPI is to be called.

MR. DEPUTY-SPEAKER : please, Kindly sit down. I understand brought forward so that we have an now what you want to say. What you opportunity of castigating my good friend want to say is that one from your party and a very effective Minister of this partiis to be called. That is legitimate. Now, cular department.

SHRI JYOTIRMOY BOSU : I have Mr. Mody has made a personal request and so, I have called him to speak. (Interruptions) Order please. When two MR. DEPUTY-SPEAKER : Mr. Mody, or three of you speak together, it becomes I have explained it to you. Mr. Mody.

> PROF. MADHU DANDAVATE (Raiapur) . Sir, before Mr. Mody begins, J want to know what was your ruling. You have said that it is abuse of the rules. Are you referring to the ruling partys behaviour?

> MR. DEPUTY-SPFAKER . You may take it in whatever way you like.

श्री मधु लिमये उपाध्यक्ष महादय, एव्युज के बारे में मेरा प्याइन्ट झाफ झार्डर सुनिये । मैं ग्रापके निर्णय को चनौती नही देना चाहता ह नेकिन भ्राप ग्रच्छी तरह से जानने हैं कि सदम्य लोग इस बहस में अपने कट-मोझन्स पर बोलते हैं भीर साप कहने हैं कि मोझन नहीं है। वे कट-मोजन्म पर बोलते हैं भीर कट-मोजन्म पर साप बोट लेते हैं।

MR. DEPUTY-SPEAKER. On the cut motions? No, there is no motion on that discussion The only cutting that I am interested in is, if you could cut off some weight from Mr. Piloo Mody, he would look so much more handsome!

SHRI PILOO MODY : Seeing the number of times you made me sit down and

Mr. Deputy Speaker, Sir, since so many Members have eaten so much of my time, grants of the Information and Broadcasting Ministry. I am very glad that this Order year, this Ministry's grants have been

[Shri Piloo Mody]

Sir, what mischief he has played with the country. I will not go into that point now, but this is a key Ministry which has been manipulated by my very dear friend in order to enhance his own party's prospects at every election for the last so many years. I have not borne him a so far for having done this. grudge although I think it is a clear violation of all democratic norms. But I do take a very serious objection when he has started manipulating even the balance of the newspaper industry which had not come into his clutches through this artificially created shortage of newsprint.

1333 hrs.

SHRI NAWAL KISHORE SINHA in the Chair]

Sir, several explanations offered here; in a most affable form, be I have to catch a plane; nevertheless I has the habit of trying to explain away will read his reply; I promise him. I want what in fact has been, in my opinion, a satisfaction on the point that he will do deliberate inefficiency on the part of the away with this shortage. I am not asking various departments of the Government in him to satisfy me that he did not do it not ensuring that the newsprint reaches us with ulterior motive; that I know, What in time and in adequate quantities. I I want is an assurance that he will do away charge that it is with some ulterior motive with this shortage irrespective of the fact that we are short of newsprint today. I whether there is world shortage of newsknow that the Minister will explain away print and whether it is a world phenohis inability by showing you contracts or menon whether we have got difficulty with options he did not pick up and by telling our contracts or suppliers or our suppliers you how this is a world phenomenon, something that he has learnt from his master-no, sorry-(Interruptions) from his leader. So I am not going into what his excuses are going to be, because 1 will give you the dimension of the problem. I think India utilises 0.6 per cent of world's paper supply. The newsprint industry uses about a third of this which is, 0.2 per cent. The hon. Minister has put a cut of thirty per cent on the newsprint industry. Thus it comes to 0.018 per cent of the world's paper supply.

The Minister is not going to convince me, my party or this House about this matter . . .

AN HON. MEMBER : Where is your Party ?

SHRI PILOO MODY : Not in the past. in the future. I am living in the future, not living on the past. Nobody is going to convince me that this 0.018 per cent is something that our of world supply very efficient Minister-you know in the past I have compared him with all the great propagandists of the world including Goebbels-I am not prepared to believe that this Goebbels could not lay his hands on 0.018 per cent of world production particularly because many of the producing countries are his very near and dear kith Newsprint comes from Bangla and kin. Desh, Soviet Union, Czechsolovakia and so many communist countries. I find that this shortage is deliberately manipulated so that our propaganda chief can thrive and can control the propaganda media, that is newspapers, effectively from his office. I should like to apologise ahead of time; have been I will not be here for his reply because have been inefficient or their suppliers have been inefficient or our departments have been inefficient. I do not want excuses; I want performance. I want an assurance that he will get rid of newsprint shortage as soon as possible. The maximum time I am prepared to give him to redress this imbalance is three months. I ask the hon. Minister whether this is acceptable to him.

> The second and the last point is about the All India Radio. I think that it has been well established that All India Radio has become a propaganda wing of the Congress Party. I have no objection. To the Government the utility of All India Radio is practically nil. Therefore, I have no objection to his doing that at public expense. All I am asking on this point is the Government change its policies and

radio stations. This is all I am asking at is looked after by a very able and compethe moment because I am not prepared to tent Minister, Mr. Gujral and his trusted rely any more on All India Radio nor am lieutenant Mr. Sinha. The media units I even prepared to share time with him are trying their level best to keep the peoon the All India Radio because even if I ple and country informed about the policies were allowed to share time with him, he and programmes of the Government; and would have some means whereby he would Government about the reactions of the Press black out my broadcasts. I should say and the public towards their policies. As that he should the Radio, that means, delicensing radio very able, capable, intelligent, soft-spoken broadcasts, only controlling the wave and a very eloquent Minister who takes lengths on which broadcasts can take place keen interest in all these media units. He or alternatly give up altogether. made so many recommendations. It has tried in its feeble way to ensure that there were free and fair elections so that at the India Radio. time of elections various political parties is referred to by the Oppositior Members, were in a position to put forward their their main complaint or demand is, All manifesto and their point of view before India Radio should not be Governmentthe general public. All that the Congress controlled. They ask, why has not All Party has denied. I do not want to go into the question why it has been denied tion, as has been suggested by the Chanda because it is only to abuse that while Committee. The impression of those who (ongress policies get translated into Government's policies under the guise of Govcriment's policies and can be broadcast If you go through the Annual Report for over All India Radio, opposition to these policies and policies of other political parties do not see the light of the day. This is because all media are controlled by Mr. Guiral. I am not pleading with him, I am demanding from him the delicensing of the radio stations. I hope, henceforth, the threat that Mr. Atal Bihari Vajpayee managed to put out a few months ago that he is going to start his own broadcasting stations, will be carried through and pretty soon, all of us will be able to have our own broadcasting stations, which ìn any case is a hell of a lot better than merely blowing on his own trumpets.

Chairman, Sir, this Information and Broad- gramme for schools or universities, for casting Ministry is a big Ministry with a homes or farmers or adivasis. These pronumber of media units such as All India grammes should be more purposeful, useful Radio, Press Information Bureau, DAVP, and entertaining. Films Division, Film Censors Board and so on and so forth. This big Ministry is managed by a Secretary, Joint Secretaries, throughout the world, there are about 90 Deputy Secretaries and a big team of gazet- crores of television viewers Majority of

allow other political parties also to start ted and non-gazetted officers. The Ministry completely denationalise I said, the hon Minister, Mr. Gujral, is a All India Radio has been trying his level best to make the The Chanda Committee has functioning of the Ministry more efficient.

> Sir, Mr. Piloo Mody referred to the All Whenever All India Radio India Radio been converted into a Corporahave gone abroad is, Corporation is rot the last word or is not a patent medicine. 1973, you will be pleased to see that there has been development in radio broadcasting. Not only that, I would say, there has been a leap forward as far as television and radio are concerned. More radio stations are coming up and more new programmes are being started. This is so in the case of television also, on the sound side, after the commissioning of three stations in 1973 at Srinagar, Amritsar and Poona 1 hope, in the next year, there would be some more centres and stations at Madras, Calcutta, Lucknow, Patra and other cities.

Sir, in regard to the radio programmes. I have to say this. There is scope for SHRI ANANTRAO PATIL (Khed) : Mr. improvement in this, whether it is the pro-

Sir, as far as television side is concerned,

(Shri Anaptrao Patil)

the viewers have to depend on programmes which originate in the West. The production of television programmes is very Important. I do not know whether sufficient funds are available with this Ministry for these programmes The Film and Television Institute at Poona, should be encouraged and sufficient funds should be kept at their disposal so that they will be able to give-not in competition with other countries-better programmes. When you go on increasing the number of Radio Stations and TV Centres, you should see to it that radio and TV sets are available in the market at a price which while the middle-class can afford. Though this is not the direct concern of this ministry, they should have a dialogue with the Ministry of Industrial Development in this regard Otherwise, we go on opening new stations but the sets are too costly for the middleclass reople to buy.

Coming to PIB, they have been doing good work as far as public relations are concerned. There was good liaison between the press and the Government and the foreign dignitaries They deserve our comoliments. But going through the report. I am a little unhappy about the DAVP. corticularly in the matter of advertisements. Ever since Mr. Guiral took over this ministry, he has been very particular that medium and small and language newspapers should get more advertisements. But it is not merely a question of space. Comparafively the big English newspapers get less space, but if you look at the amount received, the big newspapers receive more than 60 per cent of Government money. If I get 200 cm of space. I get Rs. 1,000. But if 20 cm space is given to big newspapers, they get Rs. 20.000. So, if you want to help the medium and small papers, not only the space but the amount given also should be taken into account.

I would like to say that the conditions pre- Indian press is built me only by the rich vailing in the country regarding newspapers people, who belong to the big insince, who are not very happy. We are facing a can take advantage of the momey in the prisis pot only about newsprint but other public as well as private saciar. But if things alio. Mr. Filos Mody agreed that you see the condition of the small and

newsprint shortage is a world wide phenomenon. Last year we could not get newsprint from manufacturers abroad because of various reasons like strikes, etc. and a cut of 30 per cent was imposed. This year the minister is trying to reduce the cut, but I do not know whether it is entirely in his hands. We say that the press is the fourth estate and it has become an industry. But we have never thought about the fact that this industry needs raw materials and After 26 should become self-sufficient. years of independence, we have to import newsprint to the extent of 60 or 65 per cent. Whether it is newsprint, machinery like monotype or lipotype, we have to depend on imports We have only one mill, namely. Nepa mills, which makes newsprint and meets our requirement to the extent of 35 to 40 per cent. We are going to increase its capacity in the next few months We rever thought that this country requires more newsprint and so we should make some effort to set up many paper mills. It is only when there was an acute shortage. when the newspapers had to cut down their number of pages and their circulation, when they had to observe holiday for one day in a week, then only Government seriously started thinking of giving licences to new newsprint mills.

I know the Minister will not agree with me when I say that the growth of the Indian press is not healthy growth. If you go through the report of the Registrar of Newspapers for 1972, you will find that though the number of newspapers and their circulation has increased and some acwapapers are progressing, the growth is lopsided, because it is confined to the newspapers which belong to the chains or combines of businessmen. The number of such newspapers has increased from 198 to 284 and their circulation from 66 per cent to 78 per cent during the period 1966-71. These newspapers belong to the big business houses, which are expanding their With my experience of the last 30 years, empire, and they alone are flourishing.

very much to our satisfaction.

For the last four or five years we have been complaining that there is capitalist tendency or concentration in newsnaper ownership and there is also a tendency to indulge in restrictive practices. When you say that a newspaper is also an industry, you should include it under the MRTP Act so that you can curb restrictive practices.

The Press Commission suggested in their wisdom in 1952 that if the newspapers have to grow, if they have to function democratically, then there should be diffusion of ownership of newspapers. It is a must. Government also thought it necessary and even prepared a draft Bill in 1970. But that Bill has not come before the' House. We have been saying that if they do not have diffusion of ownership, let them at least delink the press from the business Because, freedom of the houses. press does not mean the freedom of a few persons, who are rich and who can run the newspapers to their advantage with their money. Long back in 1952 Pandit Nehru told a meeting of the All India Newspaper Editors' Conference in New Delhi that freedom of the press does not mean the freedom of a few persons the freedom of a few rich people who have their own axe to grind. In 1972 the present Prime Minister, Shrimati Indira Gandhi, said in Calcutta that the newspapers should belong to the public and that they should be of use to So, Government will have to the public. think of diffusion of ownership and control of the newspapers. It was a commitment but nothing has been done as yet. When we ask the hon. Minister, he says, "We are seriously thinking about it. We will bring forward the Bill. It has gone to the Committee and it is under consideration." When the question was raised by Shri H. N. Mukerjee, I think, in August last, on his Resolution regarding delinking and diffusion of press ownership, we were expecting a categorical reply from the hon. Minister that the Bill would be brought forward am afraid, it might go up to Rs. 4,000. The during the Budget session. I hope, in his price has trebled. 5 LSS/74-8

medium newspapers, their growth is not reply to this debate, some categorical answer will be given by the hon. Minister.

> If you want the small and medium newspapers to survive, the Newspapers Finance Corporation has also become a must. The Bill had lapsed because the Lok Sabha was dissolved in December, 1970. The hon. Minister gave us a promise that the Bill would be brought forward again. We were waiting and waiting in 1971, 1972, 1973 and now we are in March, 1974. I plead with the hon. Minister to do something about it. We talk of democracy. But you see what is happening in this country. What is the role of newspapers? If you want to save democracy, if you want to have a healthy growth of democracy, the small and medium newspapers and language newspapers must survive and grow. Otherwise, there will not be democracy in this country because these are the newspapers which inform and educate the people form the public opinior, and not the newspapers which are published from four metropolitan cities of Bombay, Madras, Calcutta and Delhi. Only nine big houses control the press in this country. They are the mouthpiece of big houses; they are the mouthpiece of monopoly houses and big industries. you delink the press Unless from the monopoly houses and big business houses in this country, the growth of newspapers will not be a healthy one.

> I would like to remind the hon. Minister as to what happened in England round about 1938. All small and medium newspapers were purchased by the big guns, the press lords. Two or three big press lords are controlling, owning and managing all the newspapers in that country. And still we call it a democracy.

Let us not compare ourselves with England. Let us see in what situation we are today. There is the shortage of newsprint. Now, the prices of newsprint have gone up. Last year, the price of imported newsprint was Rs. 1,365. This year, the price of imported newsprint has gone up to Rs. 3,200, Rs. 3,400 and Rs. 3,600 and, I How can the small

[Shri Anantrao Patil] '

and medium newspapers survive? The minister has given an assurance saying, "I have charged the policy; I have reversed the policy. This year, the small and medium newspapers will get NEPA newsprint and that big newspapers have to purchase the imported newsprint."

The NEPA Mills have also increased the price of newsprint. I think, it has stabilised at Rs 1,900 or Rs. 2,000 or Rs. 2,200. If we get 60 to 70 per cent of NEPA newsprint, then only the small and medium newspapers will be able to survive. Otherwise, this year of 1974, will go down in history as the biggest mortality of small and medium newspapers. The Minister looks after all the media units but I know, he takes keen interest in the newspaper industry So. I would request him to do something in this matter.

About films, in India, we are the biggest producers of films Our performance is good, not bad. We have got excellent films. But as regards the exhibition of films in the courtry as well as the export of our good films to other countries, the things are not happy. We have no theatres. A good film has to wait for a couple of months to be shown in theatres Are you not thinking also, along with production of films of building theatres also?

14 hrs.

Then there is the question of smuggling of our films to other countries. Today I read in the paper; the IMPEC Chairman, Mr. Tarique, has made allegations against this Ministry also; he says that the Ministry of Information and Broadcasting have not given them cooperation; on the other hand, they harassed them. Our films are smuggled out as prints, negatives, etc.

Our documentaries are very good. The documentaries prepared by the Films Division are very good; not only the documentaries made by the Centre but also the documentaries made by the States are very good. If there is a good documentary in

any language, I would request them to dub it in Hindi and show it throughout India.

With these words, I support the Demands for Grants in respect of the Ministry of Information and Broadcasting. In his reply I request the Minister to be very categorical rather than generalising and philosophising.

भो भाम सिंह भौरा (भटिडा): भैयरमैन साहब, जहां तक आग-इंडिया रेडियो का ताल्लुक है, मैं कहना चाहता हू कि जब भी गुजरास के पास यह महकमा ग्राया, तो हम समझने में कि इस से काफी सुधार होगा। लेकिन सुझे ग्रफसोस है कि शायद यह उन के बस की बान नही है, या बह करना नहीं चाहने हैं----उस से कोई सुधार नही हुग्रा है ग्रीर सब कुछ पुराने ढग से ही चल रहा है।

माल-इडिया रेडियो लोगो तक पहुंचने का मब से ग्रब्छा नरीका है । मिनिस्ट्री की रिपोर्ट में कहा गया है कि माल-इडिया रेडियो का सब से पहला उद्देश्य यह है कि सरकार की नीतियों को जनना के पाल पहुचाया आये । मगर हम देखते हैं कि माल-इडियारेडियो के प्रोग्राम्ज मे जो लोग हिस्सा लेने हैं, उन मे से बहुत ने लोग ऐने हैं, जो सरकार की नीनियों के खिलाफ तो हैं ही, बे उन से बिल्कुल उलट बात करते हैं । जो लोग ग्रायेडो के बक्न में भी रेडियो पर बोलने थे, बही लोग म्रब भी माल-इंडिया रेडियो के प्रोग्राम्ज में हिस्सा लेने हैं । ग्रीर इस नरह की मार्गनाइज्रेजन्ड को ही रेडियो पर टाइन मिलता है ।

धगर सरकार ने जनता तक पहुचना है, तो यह जनता की शावा के खरिवे ही हो सफता है। रेडियो पर जो हिन्दी भाषा इस्तेमाल की जाती है, वह इमारी तो समझ में नहीं माती है-उस में इननी मस्कृत होती है। ऐमी हिन्दी बोलने वालो को प्राल-इंडिया रेडियो कहां से लाता है, यह मेरी समझ में नहीं माता है । इतना ही नहीं, पजाब के रेडियो स्टेसन पर जो पंजाओं बोलों जाती है, वह भी पंजाबी नहीं है । उस में भी इतनी बंस्कृत होती है कि वह समझ में नहीं माती है । पंजाब में जिन राइटर्ज की रेडियों झोमान में हिस्सा लेगे के लिए बुलाया जाता है, बैसे की उन को कोई पूछता नही है, लेकिन वे लोग झाल-इंडिया रेडियों के प्रोग्राम्च में हिन्सा ले कर लोगों तक पहुजने की कोजिन करने है। पत्राव में कवियो और लेखको का एक मैंट है, वैसे जिन की कोई कीमन नहीं है, लेकिन झाल-इडिया रेडियो उन को प्रोत्साहन देता है धौर उन को बहुन समय देता है। मैं समझना ह वि इम मे मुग्रार होना बाहिए।

सुबह ही उठ कर जब इस रेडियो लगाते है, गि एक धर्म के, फिर इसरे धम र यौर फिर नीसरे धर्म के गीत वगैरह मुनाई दने हैं । यह सरकार सैंकुलरिज्म की बात करनी है, लक्ति क्या घर नागा को सुबह उठते ही ाम की बाते सुना कर उन को सैंकुलर बना सकेगी ' इस तरह यह हिल्दुस्तान को एक गलत नरफ ले ता रही है । धर्म का बैज्ञानिक तत्व क्या है, यह रेडियो पर बताना चाहिए, लेकिन ऐसा बिल्बल नही किया जाता है । सूपरस्टीशन बंगैरह की बात धोर लैक्बर सुनाए जाने हैं । इस मे ना तब्दीली की जानी चाहिए, ।

सवापति महोदय पाज-रूल वैज्ञानिक भो प्राध्यात्मिकना की बात करने लगे है ।

भी साल सिंह औरा पताब में दो रेडियो स्टेशन जालते है----चटीगढ में घौर जालघर में । मैं समझता हूं कि जालंघर का रेडियो स्टेशन प्योर पताबी में घपने सब बाडकास्ट करें । उस में मब प्रोपाय पंचाबी में होने चाहिए । दूसरे कामो के लिए चडीगढ़ रेडियो स्टेशन का इस्तेमास किया जा सकता है दूसरे सूची में जी एक एक रेडियो स्टेशन से सब प्रोपाय बहां की भाषाओं में होने चाहिए ।

"स्पाटसाइट" प्रोग्नाय में पना नही, कहा में नाग लाए जाते हैं। उस के लिए बेस्टिड इन्ट्रेस्ट्म भोग मानोधनी प्रैस के प्रकुबारो के नुमायदो को कुलाया जाना है। इसी तरह यथावाणी में भी सी॰दाई०ए०--एडिड प्रार्गनाइप्रेंझन्म, जैसे वस्डे एसेम्बनी प्राफ यूथ, के नुमायदो को कुलाया माना है। जी मुल्ली यहां बैठे हैं। उन की भागे- नाइजेवन के लोगो को भी नही बुलाया जाता है। पता नही, उन लोगो को कौन सिलेक्ट करना है? यूथ प्रोग्राम में भी मुधार होना चाहिए।

पाकिस्तान के साथ लडाई के बक्न हम ने देखा कि हिन्दुम्नान के बारे में खबरो को जानने के लिए दूमरे मुल्को के लोग बी० बी० सी० को सुनते थे । हिन्दुस्तान के जो लोग दूसरे मुल्को में रहते है, वे लिखने है कि हम को हिन्दुस्तान के बारे में कोई खबर नही मिलती है । मै ममझना हू कि आल-इडिया रेडियो की एक्सटनॅल सर्विस का एक काम ता यह है कि वह हिन्दुस्तान के इमेज को प्राजेक्ट करे और द्मरे, हिन्दुस्तान के इमेज को प्राजेक्ट करे और द्मरे, हिन्दुस्तान के इमेज को प्राजेक्ट करे और द्मरे, हिन्दुस्तान की जानकागी दे । एक राम्त ने प्राग से जा नैटर भेजा है मै उस का मिर्फ एक सेन्टेन्स पढना चाहता हू । उस क कहा है.

"Firstly, AIR News Editors for the External Services should be told that listeners abroad tune to AIR frequencies to know the news about India In other words, we do not want the AIR to inform us what is happening in countries we reside."

इस लिए मैं चाहना हू कि मिनिस्टर गावब एक्स-टनेल मॉबसिज को टान प्रपकरे।

श्री पढा ने कई दफा यह मांग नो ? नि उडांमा मे बरहमपुर मे रेडिया स्टेशन वनाया जाय । म बाहता हू कि मिनिस्टर साहब इस पर विचार वरे । तामिलनाडू मे तिकनेलवली मे एव रिले स्टेशन है । उस को फूल-फ्लेज्ड रेडिया स्टेशन बना दिया जाय।

म्रमूनसर में आ टी० बी० स्टेजन नायस थिया गया है । वहा स जो प्राग्राम रिले किये जागे बे पजाबी में होने चाहिए । वे दिल्नी में यारि-जिनेट नही होन चाहिए । यह गलन बान हे । दिल्ली में प्रोग्राम नैयार किये जान हे ग्रौर ममून-सर से रिले कर दिये जाने हे । मिनिस्टर साहब को इधर ध्यान देना चाहिए । [मान सिंह भीरा]

मुझे इस बात का पिसा झौर तुवा है कि पिछले माल भटिन्डा से रिले स्टेझन लगना था, लेकिन उम को काट दिया गया झौर जालधर भौर कसौली मे रिले स्टेझन बना दिये गये । जालधर तो धमृनसर से भी कवर हो सकता है । झमुतसर मे जो टी० वी० स्टेझन बना है, उस का बडा मरुमद पाकिस्नान तक झपने प्रोयाम पतृषाना है । भटिडा से पाकिस्का सैक्टर भी कवर होता है । भीर राजस्थान भी कवर होता है । लेकिन भटिडा के रिले स्टेझन को काट कर जालधर मे रख दिया गया है । मिनिस्टर साहत जालधर के रहने वाने हैं । वह वहां रिले स्टेझन बना दे, लेकिन भटिडा सो गरी काटना चाहिए था।

भी शशि भूषम (दक्षिण दिल्ली) इन को एक सकान सटिडा मे ले दें।

श्रो भान सिंह मौरा जहा तक प्रैस का ताल्लक है, श्री पादित्व ने कीलिंकिंग का सामला उठाया है।

मैं उस ना मपोर्ट करना ह। यत होना चाहिए। मुग्रीम कार्ट के भवध में इन्हाने पहले कहा है कि हम न एक बसेटी बनाई है। उस कसेटी ने क्या निया है द्याज नक कुछ तो बनाइए । यह नुजरान माहब का स्टेटमेट है जिस में उन्होंने कहा है

The Government of India has initiated examination of all judgments from the Supreme Court pertaining to delinking of the Press from industrial houses, Mi. I. K. Gujial, Minister of State for Information and Broadcasting, said in an interview Wide powers have already been given to the Fact-finding Committee on newspaper economy, he said.

इस के बार म क्या हुआ। हे पह आप मेहरवानी कर के बताग ।

कों मोनोपली प्रेस हैं उन को आप देखिए, बह मुक्सपैंड कर रहे हैं। दमरे प्रेग मर रहे हैं। म्यूबग्रिन्ट का को कार्डासस है उस से वई प्रेम मर रहे हैं बौर को मोनोपसी प्रेस हैं वह हमेका ही बडे-बड़े सखवार लिकालते हैं। मैं जानना बाहता हू माप के पास कौन सा अरिया है जिस से उस को जो ऐडवटाइजमेट मिलता है उस पर झाप का कट्रोल हो। वह बडे-बडे उचायपतियो से ऐडवर्टा-इजमेंट लेकर झखवारो में देने हैं झौर उस से ज्यादा पैसा कमाने हैं, तो उस पर भी झाप का कट्रोल होना चाहिए ।

बहुत मारे भववार निकलने है ओ बीकझी हैं या कुछ मधली हैं। कई भो उन मे स्कैंडलस पेपरों है। किमी के खिलाफ कुछ छाप दिया, उस की कापी उम के पास प्रेज दी प्रीर फिर उम से पैसा ले लिया। गेरे बहुत से प्रखबार हैं, इन पर भी आप का कट्रोल होना बाहिए। बहुत मे एमे प्रेम करस्पाइन्म होते है उन को प्रखबारो मे एमे प्रेम करस्पाइन्म होते है उन को प्रखबारो मे पैमा कम मिलता है। तो वह प्रफमरा का डरा धमका कर, प्रपना करेम्पाइशिप का इन्फ्लग्स इन्नेयाल कर के उन के जरिए रुपये कमा लेन है। प्रफमरो के जरिए ऐडवटाइक्रोन्म न लेते हैं।

न्यू अपेपर फाइनेस कारपोरेशन बनाने के बारे म झाप ने कई दफा कहा है, मगर उस का क्या हुआ कुछ पना नहीं। रिपार्ट जो झाप ने पेख की है उस में भी यह बान है झौर झाप का स्टेटसेट भी है। ना वह घभी नक क्या नहीं सामने झाया यह हम की झाप बनाए कि यह बिन घाप कथ नक हाउस में सायेगे ?

इस के बाद जो भारतीय सैलंबेज पेपर्म हैं उम पर भी घाप हुछ झ्यान दीजिए। स्पूत्रप्रित्ट एसाटमेंट के समय उनका झ्यान रखें। त्युव एवेन्सीख जो हैं उन मे एक इटरनेजनल त्यूवएवेंसी इविया बनाने की बान चल रही थी। उस का क्या हुझा ? यह कव बना रहे है या क्या कर रह है ? उस विषय म भी हमे बनाए। या पी० टी॰ झाई० झोर हिन्द समाचार एवेसी जो झार एस एस से कट्टाल्ड है उसी मे काम चलेगा या झपनी कोई एउनेसी साप बनाएं। ? सीटी झाई को एक पश्लिक कारपोरेशन बनाने की बात भी चल रही थी। उस का क्या हुआ ? यह बनाने का बिचार है या नही ?

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इस के बाद में फिल्मों के बारे में कहना चाहता हूं। बहुत सारी फिल्मों ऐसी बाहियात दिखाई जाती हैं, एक मैं प्राप को बताता हूं जो टी॰ वी॰ पर दिखाई गई भी जिस में एक झादमी का तिर कट जाता है, घोडे समय के बाद कही पूजा करते हैं तो सिंग फिर उस का झा कर लग जाता है, ऐसी फिल्म झाप सोगो को दिखाने हैं। मेरा कहना है कि ऐसी वाहियान फिल्मो को झाप बन्द कीजिंग भीर जो डाक्सेट्री बनाने है उस को चहिंग कि इंटोरियर में जाय, गांवा में जाय, वहा व दूक्यों के उपर डाक्सेट्री बनाए, यहा ईंट बेटे डाक्सेट्री बना कर सोग को न दिखाए।

गाग ग्रोग होमा दिशी कन ग्राप ना है। उस म प्राहिस्ट वा क्या हाल है ' दुनिया में सब जगह सब स ज्यादा कदर कलावार की की जानी है। पर हिल्दुस्तान से यहां के कलावार का चपरासी के बराबर भी नहीं समझा जाता है, न उन वा वभी लोगों के सामन प्रोवेक्ट किया जाता है रिसी को पता नहीं कि हिल्दुस्तान का कौन उलस रलाकार है, कोन सब में प्रच्छा गान वाला है। उन अचाने को रात का बुलाया जाता है और जाने वक्त द्रापर्यार्ट भी नहीं प्रावाइड किया जाता है। मना निदंदन है उन का जो ग्रेड है और बाट्रेक्ट वा रट है उम को बढ़ाया माय । उन के एमाल्यमेटम बहाण माग ।

एंडमिनिस्ट्रेजन के बारें में मै कहना चाहना ह for बहुत मारे सांग झापने ऐमें रखे हुए हैं जिन को प्राप एक्सटेजन दे रहे हैं। जो मत से बडे पदाधि-गारी हायरेक्टर जनरम है कनेल गुप्त उन के बारे में दनना बड़ा पुलिन्दा मेरे पाम यह है। एक दफा 1971 में पांच छ पालियामेट के मेम्बर्म ने उन के बारे में यह जिन्द्रा था उम में में मैएक बात पढ़ रहा ह;

"In spite of these serious allegations Col Gupte has managed by bribing some of the top officers with wine and women. This letter was addressed to the then Information and Broadcasting Minister, Shri S. N. Sinha".

इनने चार्वेज उनके विकाफ होने के बाद मी इन को जो फिर घाप में हक्सटेंशन दे विया । फिर मह जो झापकी रिपोर्ट है सांग एंड ड्रामा डिवीजन की इस में जिलने श्रोग्राम दिए हैं झाप उस की एन-बायरी कराइए कि बया सचमुच इतन प्रोग्राम किए हैं या वैसे ही रिपोर्ट कर दिया है। वरते वस है बहन से प्रोप्राम रेसे ही लिख ने है । इन मे उन्होंने दिखाया है कि 1973 में 11377 प्रोग्राम किए हैं। आप इस की जाच पडनाल करा लीजिए कहा इन्होने विग् है ? गावों में नाये जान नहीं हैं ? यहा बैठ कर प्रोग्राम किया करन है । साग धौर तामा डिवीजन में धाप लैंग्वेज बाइड प्रोग्राम बनाइए और डिफरेट लेखेनज के ट्रिपरेट स्ववायसं बनाइग । उन का उम लैंग्वेज के इलाके में भेजिए जहा जा कर वह प्राग्राम वरे। गावा में भेजिए जहां पर बल्चर नहीं पहचना फिल्म नहीं पहचती जहा पर बल्बर की अख है बहा पर प्राग्नाम गराइग । महरों में ग्रीर मरोपालिटन मिटीज म बैटे इनन पैस खर्च बरने की जमरन नहीं है। गावों में भीर इटीरियर में जाने की जमरत हा

यहा पर रेहियो स्टेशन झौर टी वी में सी० झाई० गठ के एजेजटम भीर बहन सारे राइट रीएंक्शनरीज बैठे है जो प्रोधाम बनाने हैं भीर राग्न हे। भीर जा रेडियो पर टाइम मिलना है वह पाना ग्राप की पार्टी को टाइम मिलना है या जनमघ का मिलना है बाकी को नहीं मिलना । जनमध क लाग धमका दने है तो माप उन मे डरत हे और उन को टाइम द दन है मै समझता ? कि पॉलिंडिकल पार्टीड का टाइम देने का कोई न काई नाः-टीरिया होना बाहिए कि उन का पालियामन म रेप्रेजेन्टेशन बितना है ग्रीर ग्रमेम्बनीज म वितना है इस के आधार पर उन को टाइम मिलना चालिए। बाजपेयी जी की प्रेस कान्फरेस होनी हे या बाहर काई जल्मा होता है ना रेडिया पर बना दिपा आयगा धौर कामरेड डागे की कान्यरेम होगी ता बह नही बनाया जायगा। तो इस ने लिए कोई झाप भाइटीरिया बनाइए भीर नुम्छ गेसे कदम उठाइए जिस से यहा की बर्किंग ठीक प्रकार से बले ग्रीर लोगो को इस से लाभ हो सके।

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I K GURAL). Of course, my colleage will [Shri I. K Gujral]

reply to the debate today. Before that I would like to clarify one thing I have great respect for my hon. friend. But, he has brought in the name of an official, Col Gupte and has made certain allegations I think I should clarify the position.

The allegations made against the official were forwarded to this Ministry; also the allegations made by Members of Parliament were toiwarded to the Ministry Allegations made by the staff artists working in the Song and Dram Division were also forwarded to the Ministry

All these allegations were referred to the CBI the CBI, after a very long inquiry lasting for about two years, has cleared Col Gupte of every allegation.

भी सींग मुख्य (दक्षिण दिल्ली) : मभार्गान महोदग, वैमे ना द्निया मे जो भुन्त है दिमागी वह प्रतित्रियावाद का एक मब से बडा चाबक होता है भौर इस से भी हमारे देश में जहां सम्कारों से दब झौर वर्ण-व्यवस्था में पिछर लोग है, जहा धम भौर झाडम्बर से दबा हमा समाज है, उस मे जितनी झान के लिये भख है। वहां उस की पनि के लिये जा साधन त्मारे पाम है, भगर गकमाव बार्ट साला नजर साती है तो साल इण्डिया रेडिया है, गुजराल साहब ना यह विभाग है। क्योंकि दूसरी नरफ हम देखने हैं-बडे बडे प्रखबारवाने हैं, जिन के मालिका का साहित्य से कोई ताल्लक नहीं है, ज्ञान से वें कोसो दूर हैं, सारा जीवन उन का नोट गिनने में लग जाता है, रात को कोरों से डरत है और दिन में इन्कम टैक्स अफमरी से डरते हैं । दुर्भाग्य से ऐसे लोगो के हाथों में हिन्दस्तान के बढे बढे प्रखबार हैं। ऐसी हालन में बताइये---- क्या कोई इसग राम्ता है जहा जनता की झान की भूख पूरी हो सके, मिर्फ इस विभाग में ही कुछ प्राज्ञा है।

भास इण्डिया रेडियो से मुबह कीर्तन होना है---लेकिन उम मे कोई गलन बात नहीं है, उनमे सूरदास, तुलसी, कबीर भादि की रचनायें होती है, इस का साहित्यिक पहलू भी देखना बाहियं, धार्मिक पहलू मे तो क्य कोई खनरा नहीं है। इस निये सच्छे काम होने चाहिये। लेकिन एक बात मैं

कहना चाहता ह----झाल इण्डिया रेडियो राष्ट्रीय सस्यान है, लेकिन मभी भी उस की कई बीजों का राष्ट्रीयकरण होना बाकी है । मेरे कहने का मतखब है कि जब तक वहां काम करनेवाले लोगों का राष्ट्रीयकरण नहीं होगा, काम नहीं चलेया। हमारे देश में बहत सी चीत्रों का राष्टीयकरण होता है, हम उन को प्रपने हाथ में ने लेते हैं. लेकिन जब तक काम करने बाले उगे अपनी न समझे, तब नक उम का लाभ नहीं होना। मभी सग्दार साहब बोल रहे थे. जिस तरह से नास्निको को राम-नाम में डरे लगना है उसी तरह से माल इण्डिया रेडियो समाजवाद में भयभीत है। जैसे नास्तिक राम नाम में इल्ता है, गेमे ही इस विभाग के अधिकारीगण समाजवाद से हरते हैं। ग्रभी तो समाजवाद कामो दर है कही नजर आता ही नही है। मेरे ख्याल म समाजवाद धमर्शना मे पहले आयेगा, हमारे देश में ता बाद में आयेगा, लेकिन हमारे देश का यह विभाग समाज्वाद मे ग्रमी में लॉमन है। इमलिये उन देणा की खबरो को जगादा देते है जहा समाजवाद नही है । जिन देशों में ममाजवाद है, उन देशा की खबरे नहीं देने हे, हालांकि इस नाम के लिये भान इण्डिया रेण्या वा दितना सच्छा इस्तेमाल हो सबना है।

माप देलिये----चाईना रहिया मुबह से माम तक मिर पर सवार रहता है, गलत, झुठ खबरे हमारे देश को सुनाना रहना है, इनना ही नहीं उनक अपने देश में भी यही हालन है, उन लोगो को भी मही खबरे दूनिया की नहीं मिलती है, हमारे देश की नहीं मिलती है। हम को चाहिये कि हम इस तरफ ज्यादा ध्यान दे । हमारे धनेको पडौसी देश है---नेपाल है, उस की भाषा का समय बढ़ाइये। ज्वान का समय बढाइये। मैं গৰন্ন जबान है गजराल माहब ने कहना---बलोची उनमें बाबतास्ट कीजिये--- हमारे बाडमेर के बाद जो एरिया जुक होता है, सिन्ध में बनौचियों की मजोरिटी है, बलोजिस्तान में तो ने लोग है ही, यहा तक कि भरवयत्क तक बलोची फैले हुए है । झाप उन की जुबान में इस देव की खबरें दे सकते है. यहां के विकास के सम्बाख में, मोधों के सम्बन्ध में भीर जो दूसरे देश हमारे बारे में मिल्मा

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हिन्दुस्तान के जिनने बखबार हैं, वे जिन्दगी मे कमी नही मुम्बराते, नुबह से जाम तक रोत रहते हैं। मैंने माज तक हिन्दुम्तान के किमी धखबार को सुम्काराने नही देखा। जब दमर डेणों में जॉय तो लोग उन अखबारो को हमारे सामने रख देने है भौर कहते है कि आप क प्रख-बार तो हमेशा रोने रहने है। इन के चेहरो पर मस्कराहट देखने को नहीं मिली । इस लिये मेरा आप में प्रनुरोध है वि हिन्दुस्तन की गरीब जनना जो चाहनी है भौर जिसके लिये हमारी मरकार कमिटेड है---- उस तरफ नवज्जह दे कर नदम उठाये। मेरा कहने का मनलब यह है कि हिन्दूस्तान के जितने बडे बडे प्रखवार है, मैं सब के लिये नहीं कहता, डिपयुजन की जिए हालांकि श्रीमती नन्दिमी जी में तो मब धखबारी के लिये वायदा किया था, भ्राप 4-5 अखबार ने लीजिये--हिन्दस्तान टाइम्ज, टाइम्ड झाफ इण्डिया, इण्डियन एक्सप्रेम, स्टैटसमैन जनताकी ज्ञान की मुख मिट सकेगी झौर उन को रास्ता विश्वना मकेंगे। गुजराल माहब, मझे आप को क्षमता में विश्वास है, आप देन की लाखो त्रनता की इच्छा की पूर्ति कर सकेगे । मैं माप को साज से नहीं जानला ह, जब साप 1942 मे गाहौर के गोम्ठल जेल में थे, मैं तब में जानना ह, उस समय घाप विद्याधियों के नेता थे, घाज माप इस काम का भी नेतन्व करें । हिन्दुस्तान के इन भवतारों को जो प्रजीपतियों के हाय में हैं, उन के चंगल के निकालने के सिये, मुझे विश्वाम है कि साथ कोई न कोई राम्ना निकाल लेगे। टम काम के विये कभी सुप्रीम कोई की रिपोर्ट, कभी इसकी रिपोर्ट, कभी उस की रिपोर्ट का तवाला देने से काम नहीं बलेगा। जब कोई काम न करना हो तो कहा जाता है मामला काइनेन्स

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मिनिस्ट्री को घेज दो, ला-मिनिस्ट्री को घेज दो, लेकिन मैं जानता हू जब घाप करने पर ग्रायेंगे तो फिर इस काम के लिये किसी कमेटीकी ज़रूरत नही होगी ग्रीर इम काम को कर देगे।

पी० टी० ग्राई० ग्रीर यू० एन० ग्राई० के कर्मचारियो की हालत बहुत खराब है, जहा चाहे वहा ट्राम्फर कर देते है। वहा के जनलिस्ट्रम बहन परंणान हे । काम्टटरुम, प्रान्तीयता, ये सब बीजे वहा मौजद है। प्रेम कमीशन की सिफारिण है कि उन का कारपोरेणन बना दिया जाय । वहा के कर्मचा,रयां में काम करने की बहुत क्षमता है, म्बास कर नौजवाना में काम करने का उत्साह हे । बढे झौर बजगे लाग जब रिटायर होते है ता सिफारिश वरवा कर फिर मे आजाते हैं. लकिन वहा के नौजवाना में काम करन की क्षमता ह ग्रीर वे इसे चला सबने हैं। लाग कहने हैं कि पी०टी०माई० के पाग पैसा नहीं है, लेकिन मभी ५०) लाख रगया ग्राप न मल्कार प्रपन हाथ मे पी० टंा० आई० को दिया जिससे उन्होने ग्रपना भवन बनाया ग्रीर ग्रव ३० लाख रुपये माल का किराया उनको आने लगा । इसी तरह से ग्राप यू० एन० ग्राइ० का भी पैसा उधार दे दीजिये, वह भी बिल्डिंग बना सकते है, मश्किल नहीं है, उन को भी आमदनी हो सकती है। इसी नग्ह ग्राप उन के शेग्रर बेच सकने है, इस देण में पैसे की कमी नहीं है, उन के घोमर विक मकते है मेकिन इस नरह से देने से कोई लाभ नही होगा क्योंकि उन पर कोई ग्रकुण नही रह जायेगा. इस लिये पहले उनका कारपोरेणन बनाना जरूरी है। मान बहा काम करनेवालो पर जितने जुल्म हो रहे हैं मैं उन की डीटेल मे नही जाना चाहता, लेकिन हम कारपोरेंगन के लिये कमिटेड हे और हमे उस को पूरा करना चाहिय ।

कई बार गुजराल सात्य ने यहा भी कहा है घोर बाहर भी चर्चा हुई है कि त्रम एक इण्टर-नेजनल न्यूख एजेन्सी बनायं, इस के लिये सलाह मजबिरा हो रहा है । बान यह है कि म्राज हम जिटिज न्यूज एजन्सी "राइटर" को न्यज पर ज्यादा साधारित है, जिस की वजत मे हमारे

[ধী দলি দুৰ্থণ]

देश में न्याय की एक्सपोर्ट कम है और इम्पोर्ट ज्यादा है और वहां से जो न्यूज इम्पोर्ट होती हैं उन पर क्रिटिश डिप्लोमेनी का ज्यादा धनर होता है । हमारा देश एक बहुत बढा देश है--इस लिये जरूरी है कि हम अपनी ही इण्टर-नेशनल न्यज गजन्मी बनाये । साज सफीका के देशों में क्या हो रहा है हमें उस का पता नहीं लगता बहां जा जल्म हा रहे हैं उन की खबर राइटर के इरिये हमे नहीं मिलती एक नरह मे एकिया से जमारा सम्बन्ध नहीं रह पाता है । 25 मालो की बाजाी के बाद भी धात हम अन्धेरे से हैं। 'म जापान और दसरे समाजवादी देशों के माथ जा जर्नलियम में बहन सागे हैं मदद लकर ग्रीर दुनिया की प्रगतिशील न्यज एजन्मियों के साथ मिल कर प्रपनी इण्टरनजनल म्बज गजन्मी बनाये । प्रयर साप सपनी दोना न्यज गजेन्मिया के बारपरिशन बनात है तो यीं० टी० आइ० का प्रमाट कर सकत हैं, य० एन० म्राइ० का प्रमोट कर सकन है- इसमे कोई हते नहीं है। हमार देण में अनलिज्म नी बहत क्षमना है ।

बाब जहा तक फिल्मा का सवाल है- सल्मर बोर्ड को हरा दीजिये इसकी कोई जमगत नही है। कुछ हेर-फेर कर के फिर वहीं फिल्मे हमारे सासने आ जानी हैं मर्डर और सैक्स यही प्रधान विषय हैं जा नीजवाना का गमराह करने है। इस सिये या ना मैन्मर बाई का हटा दे या सैन्सर बोर्ड सक्ती स काम करे झौर दश को कोई दिज्ञा दे । ग्रगर फिल्मा में मिर्फ सैक्म और मर्डर को ही देखना रह गया है तो ये किस्से कहानिया तो लोग पाच हजार माला से सन्दी-पढने आये हैं। जब हमारे सामने मामाजिक कौनि की चनौनी है नो फिल्मों के उरिये हम को एक नई दिशा देनी होगी । सरकार अपने हाथ में भी सिनेमाघर रच सकती है लेकिन वह भी नहीं है। राज्यों को ही कुछ मधिकार हों प्रगर आप मिनेमापरों को नेजननाईज नहीं करते है। में बाहुंगा धाम कम से कम 20 परसेन्ट ही मिने-माबेर मपने बना लें, 10 परमेन्ट ही बना ले नादि लोगो को कम से कम कुछ अच्छी फिल्में विया नकें । साज नी सण्डी फिल्मों के लिए कोई जगह ही नहीं है । इमलिग इस दिवा में ষ্মী কান্ত কৰম ততান আরিবাঁ।

SHRI PRIYA RANJAN DAS MUNSI (Calcutta-South): I used to participate in the discussion on the Demands for Grants of the Ministry of Information and Broadcasting ever suice I became a member of this House Almost on every occasion. wherever I found scope to participate in discussions concerning culture, information and broadcasting. I have not missed the opportunity This is not because I am personally a journalist or poet or singer, but I do feel that in the projection of the basic policy of the Government and the nation, this Ministry has an important role to play. If the object is to genuirely project the policy which we call socialism, if it is genuinely for the entue overhauling of the society its reconstruction. I recognise the important role that this Ministry can play to develop and generate an atmosphere imorg the people through people's opinion as well as through the newspapers and other mass media units. This is a most important task and this is a responsible sector of our Government where they can irvolve the people at large and pa ticularly certain intellectuals and politicians in the nation-building process

Though today I of course appreciate the tole of this Ministry, particularly the vitality and dynamism of the Minister in charge, I must express some discontent, dissatisfaction and disappointment with regard to the present trends in our country which I consider as thorough absolute cultural dege neration Therefore, I do feel that with the coming into play of the vitality and dynamism of the Ministry and the Minister also, taken into account in real terms, the situation can be changed a lot; otherwise I apprehend that what has been happening in Gujarat and repeated in Bihar may spread further Though people from the Opposition and from other corners may criticise it from their political angle. I feel and degeneration of cultural and social that the tremendous amount of frustration and degeneration of cultural and social activities and lack of participation in national cultural activities by the youth in general is also one of the reasons for this tremer dous disaster and misguidance of the youth of the country

Much has been said with regard to the press and newspaper ownership by various members from the Opposition and from our side My feelings are actually the same but I would like to ask whether Government is really feeling that these big business houses are not only exploiting the people in the monetary and industrial sectors but also trying to corrupt the nation, trying to divert the attention of the people through the agency of newspaper houses, thus totally upsetting and destroying the nation-making process for which entire Government stand for and many other political parties are also fighting for. If that is so, why have Government not come forward immediately not just to take up the challenge against sick units or some industrial plants but against those who are claiming their authority even to develop the public opinion of this country in the name of democracy. I do feel that if Government fail to do that, it will not only create confusion among the people and the politicians but the entire nation would be thoroughly corrupted and polluted and we will lose all confidence in all spheres of our life.

The role of the newspapers is well known in our country. Journalists are good but Journals are not. As a result of this situation. I know for a fact that some Journalists feel that their talent is being wasted working under these monopoly houses. But we simply tolerate it. I do not like to mention or particularise any particular newspaper-house, but I have known and I am sure that certain newspaper-owners have always started taking their role in politics. Of course, in a democratic constitution, they have the right both to come inside the House and to speak outside the House and to play a role in democracy but to destroy democracy as possibly Mr. Birla is testing his luck today in Lucknow, is bad. I do feel that at least the Government's determination can compel such people to choose either to serve democracy in a manner in which democracy stands for or to avoid it or to go out of it.

I am glad that the Ministry is trying to formulate certain proposals about the participation of journalists and the people in the news paper industry though in a very small way. But I would expect that before the next election of Parliament, this Government and especially this Minister, would come forward with a new, dynamic declaration and approach that these big business-houses are no more dominating in the sector of over the newspapers moulding public opinion. I do not want to say much more about newspapers, though I know that if there is any Parliamentary Committee formed today or tomorrow to identify what the newspaper managements are trying to do, I can play a little role on that committee but today I do not like to explain those things.

Black money which is now being minted out of the black market in newsprint is the main attraction of the newspaper magnates in their big business-houses. Though not in Delhi, at least in Calcutta, I know something about it and if a chance is given, I will prove how they utilise the black money in the field of culture to pollute culture, in the field of politics to create defections, and to divert politics in the field of the entire social life. If the Government comes forward, it is good; if it does not come forward, I know how these things can be done by the people.

I now come to a very important point about the newspaper world. It is a surprise to me at least how the Chairman of the Statesman is also the Chairman of the PTI and is operating in a very suspicious manner and method in our country. hope the Ministry will definitely collect relevant information and will go into it. What is the role of Goenka? It is not Indian Express; it is Goenka Express. The Indian Express does not express Indian opinion; it only expresses Goenka's opinion. It is Goenka Express. If it is really to be Indian Express, the Government should see that Goenka's thinking and opinion on the national politics and economy are not revealed through it but the nation's opinions are revealed through it.

I come next to a very important matter. I hope you will allow me the time and I hope I will get your favour. Film is an [Shri Priya Ranjan Das Munsi]

important unit of our country through which you mobilise people's opinion through recreation and culture.

I love the Hindi language. I am trying my best to speak in Hindi and in Parliament also, apart from speaking outside Parliament. I have made a promise. But 1 would like to tell the House very frankly-and I am sorry to say it-that in respect of this language, the respect and the love we do have for Hindi languagethose who are not Hindi-speaking peoplewe are losing our confidence and respect, not because of the Hindi language as such. It is one of the richest and powerful languages, but the way in which in the name of Hindi films, in the name of vulgarity, the Hindi language is being utilised is deplorable. I warn the entire people that those who belong to the non-Hindi region will have a tremendous animosity towards those who exhibit this sort of concept of the Hindi language. The powerful way m which Hindi language was used, the Hindi language in which Mahatma Gandhi used to speak, in which Jawaharlal Nehru used to speak, is now being used in such a manner through the films that the people are getting tired, and the entire degeneration process in the culture of our country has started mostly from the Hindi films. And the Government is not taking any care.

I give this warning to the hon. Minister. I have nothing personally against the Minister. But this is the way the films are censored by the Film Censor Board. Whether it be the Hindi film or Punjabi Film or a Bengali film, we will not allow such films to be screened in Calcutta They are allowing such films. I wonder how they manipulate these things. Raikappy Company and their followers spend lakhs of black money all round and capture everything so that they can have box office hits. Will the country tolerate it in the name of culture? Why are the Gujarat students shouting against MLAs and educational institutions? Why do they not burn the screen where Bobby is shown? It is the height of cultural degeneration. I am sorry the Government is not following the policy of punishing the tax evader. Tax evaders in film industry are given national awards. Is this a socialist country or not? We will not allow such things to continue. There is a regular pattern in these films; they show how one could corrupt the leaders. A new tendency is developed. It ridicules people with Gandhian cap, dedicated people. Such things are being permitted. The Minister should consider these things seriously.

I never speak for my constituency because I believe India is my home. But I make this personal request. I am glad the land needed for the TV centre in Calcutta has been acquired. So, it should be started on the due date. Calcutta film industry used to give lead to the nation I am not talking in a parochial vein. I have written letters and in fact I have been arguing this point many times. These were twenty studios before Independence; now there are only two and half studios. People like Satyajit Ray had to go to Bombay to make colour films. The West Bengal Government had given to the Film Board a sum of Rs. 25 lakhs Why not the Centre give some help so that they could produce good films, not only Bengali but Hindi, Punjabi and other films? The eastern India region will be benefited by good cultural films Everybody knows about Sarat Chandra Chattopadhyaya whose novels had been translated in almost all languages. This is his centenary year and it should be observed all over the country. A documentary on his life would benefit the occasion. His story or novel could be organised through the Films Division

Once again I say that the Ministry should take care of the Films Censors Board. It should have dynamic approach. Otherwise, there will not be a single film show in Calcutta. We have organised a Youth censor board and whatever we allow only that will be acreented; we will not allow the others to be shown in Calcutta.

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*SHRI E. R. KRISHNAN (Salem): Mr. Chairman, Sir, on behalf of Dravida Munnetra Kazhagam, I rise to express my views on the Demands for Grants of the Ministry of Information and Broadcasting for the year 1974-75.

This Ministry has got a vital role to play in establishing sound democratic traditions in the country. The media units under the charge of this Ministry operate throughout the country. They are the channels for keeping 56 crores of reople informed about the economic and social progress the country is making. For ins tance, the All India Radio is a very effecuse media which reaches almost all the population of the country I need not em phasise that the All India Radio should discharge its onerous responsibility in a fair and just manner. It should broadcast not only the policies and activities of the Govunment, but also the public reactions to such programmes expressed through the coresentatives of the people in the highest forum of democracy, whether they belong to the ruling party or to the Oppo-Here, 1 will not be far sition parties. out of the mark if I say that the AIR has been functionig as a mouth-piece of the ruling party. I can substantiate mi contention by referring to the announce ments made by the A.I.R. during the recont U.P., Orissa and Pondicherry Elections.

When the bullets were maiming the unarmed people of Gujarat who demanded food, the A.I.R. was mournfully silent. the ALR, was keeping mum about the recent violent agitations in Bihar, as if cx pression of dissent and dissatisfaction was out of the ken of democracy. The A.I.R. did not make any reference to what happened in Orissa Legislature at the time of Governor's address. Similarly, what was happening in West Bengal some years ago used to be brushed aside by the All India Radio. But, the A.I.R. does not besitate to blare intermittently about the Prime Minister's election tours, election speeches and the foundation-slones laid by her at the time of elections. Some months back,

when Shrimati Annadorai defected from the D.M.K., the All India Radio Station at Madras repeatedly announced this news in a flagrant attempt to revile the ruling D.M.K., and also to romp home the advantage of further solit in that party. But, when she returned to the D.M.K., there was no news about that over the A.I.R. On 30th January, 1974, the Tamil Nadu Assembly in session adjourned for an hour in honour of the martyrs of the freedom struggle There was gathering in the Forth Grounds and in the presence of Tamil Nadu Governor, our Chief Minister, Dr. Kalaignar Karunamdhi took a solemn yow to abolish untouchability in the State and the audience also reciprocated his sentiments by taking a joint vow. In the 7'O clock news bulletin, the A.I.R. reported that such a function was held under the chairmanship of Tamil Nadu Governor. There was no reference at all to the Chief Minister of the State.

It seems that when the ruling party's influence starts waning, the budget provision for information and publicity starts In 1972-73 the budget provision Waxing. Was Rs 1030.88 lakhs; in 73-74-Rs 1148 86 takhs and in 1974-75-Rs. 1406 11 lakhs Sir, you can count the number of Opposition members in this House. Now in this House the discussions are taking place on the Budget and on the Demands for Grants of the Ministries. In the 9 O'clock English Bulletin, you will find a wide coverage to the views of Ministers, tollowed by those of the ruling party members even by mentioning names So far as Opposition views are concerned, it is announced that several Opposition Members also participated in the discussion. This seems to be the AIR's. contribution to the growth of democracy. Democracy has two eves-one eye is the ruling party and the other Opposition Patties. The activities of this Ministry are bent upon binding one eve. I want to say that he should give equal care and pro our country I request the hon Minister that he should give equal care and pro tection to both the eyes of democracy.

^{&#}x27;The original speech was delivered in Tamil.

[Shri E. R. Krishnan]

In the Tamil bulletins of A.I.R. station, Delhi and also A.I.R., Madras, sanskritised Tamil words predominate. For example, in the place of Shri and Shrimati could be conveniently used. Tamil is an international language and the Tamil-speaking people of Singapore, Malaysia and Sri Lanka are always keen to hear the broadcasts from the A.I.R. I request that the Minister should look into this and arrange for broadcasts in pure Tamil.

It is not only that the A.I.R. is the proraganda agent of the ruling party, but it is also the advertisement agent of big monopoly industries whose products are announced day in and day out. Upto the end of March, 1973, the A.I.R. received R5. 15.19 crores as advertisement revenue. It is really regrettable that even then the legitimate demands of the Song and Drama employees for increased wages Division have not vet been conceded. I do not think that this is beyond the ingenuity of the hon. Minister of Information and Broadcasting.

Chanda Committee had recommended that the A.I.R. should be constituted into a Corporation and then only it would be able to function independently and impartially, with eminent public men on the Board of Directors. This has not vet been done by the Government. The Films Division picturises all the achievements of the Congress Government. But the achievements of an Opposition Party Government in Tamil Nadu, which for the first time in the history of free India has been in power continuously for the past 7 years, are an anathema to the Films Division. Probably, the Films Division emulates the A.I.R. in this respect.

Sir, the Film Finance Corporation of India is expected to help the producers in taking realistic and ideal films. The helping hands of the F.F.C. have not been long enough to assist the producers in four Southern States— Andhra, Karnataka, Tamil Nadu and Kerala. So far not even a single Tamil film has been assisted by the F. F. C. As on 31-12-1973 there were 37 loan applications for Rs. 86.32 lakhs pending with the F.F.C. It is also reported that 31 loan applications were received during the period ending 31-12-1973. More funds should be provided for the F.F.C. Another Film Finance Corporation should be set up in Madras to assist the film producers in the southern States. I would like to point out that next to Bombay, Madras produces the largest number of films.

Sir, Kanyakumari and Mahabalipuram are places having hoary past. Light and Sound shows must be arranged there to attract greater flow of foreign tourist traffic.

The Newspaper Finance Corporation with the objective of helping small and medium newspapers has not yet come into being. The Bill introduced on December 4. 1970 got lapsed along with the dissolution of IV Lok Sabha Thirtynine months of Fifth Lok Sabha are over and vet this Bill has not come before the House. It is an enigma to me that this should have cluded the Minister who is called the Indian Goebbels. I request him to set up this Corporation as early as possible.

The Diwakar Committee had recommended that the Directorate of Audio Visual Publicity should give 75 per cent of its advertisement to the Small and Medium newspapers. This recommendation has not yet been implemented. The public sector undertakings do not give their advertisements to the small and medium newspapers. The hon. Minister should channalise the advertisements of the public sector undertakings also through D.A.V.P. and ensure that 75 per cent advertisement goes to the small and medium newspapers. The big newspapers have appropriated 80 per cent circulation in the country. But they give 60 per cent space to the advertisements. The Statesman gets 62.5 pci cent of its revenue from advertisements, the Times of India 54 per cent of its revenue and the Hindustan Times 53 per cent. The hon. Minister should find out ways and means to augment the advertisement revenues of the small and medium newspapers also.

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Coming now to the problem of newsprint, there is acute shortage and nobody can dispute that. But this cannot be explained away by taking shelter under the slogan of global phenomenon. Only 17 per cent of the demand is met through indigenous production and 83 per cent is met through import. It is regrettable that only 60 per cent of the installed capacity of newsprint is produced within the country even during this period of acute shortage. I would like to know from the hon. Minister what steps he proposes to take for 100 per cent utilisation of the installed capacity. Our total requirement is 2.40,000 tonnes of newsprint and only 40.000 tonnes are available indigenously. Last year though agreement had been signed for the import of 1.26,700 tonnes of newsprint, yet only 53,000 tonnes reached India. I wonder how the (novernment are going to tackle this crisis of newsprint. I would like to appeal to the hon Minister that he should esat all his energies for importing news punt from countries with whom we have entered into Pacts of Peace and Friendhin

We have been hearing in this House for o many years now about the Government's determination to end the Press monopoly in the country. But so fai no stops have been taken in this direction. in April, 1972 a fact finding Committee under the chairmanship of Shri Dutta was constituted to go into the question of newspiper economics. The report of this Committee is expected to come time in June, 1974. But now a case has been filed in the Calcutta High Court about the constitution of this Committee and the hon. Minister will no doubt say that he cannot do anything till the case is decided one way or the other. So far as the Government is concerned, all the panand seems to be in constituting commatters The Reports come with constructwo recomendations. But those recommendations are not implemented by the Government. Even now many recommendations of the Press Commission have not been implemented. I wonder whether this House

will ever have the opportunity of discussing the Diffusion of Ownership and Control of Newspapers Bill about which many times assurances have been given. I request that the hon. Minister should take expeditious action in this regard.

The P.T.I., and the U.N.I. should be constituted into Corporations. Then only they will be able to function effectively without fear or favour.

In conclusion, I would like to refer to the long-standing demand of the people of my constituency Salem, who want to have an All India Radio Station. I request the hon. Minister to set up an AI.R. station at Salem.

भी हरी सिंह (खर्जा): सभापति महोवय, जिम तरह मरकार के ग्रन्थ विभाग देश के निर्माण भीर रचना का काम करने हैं, उमी तरह सूचना भ्रोर प्रसारण विभाग उन कार्यों भ्रीर योजनामो थे लिये जनना के मन भ्रीर मस्तिष्क को नैयार करता है । देश के उत्थान श्रीर नव-निर्माण के लिए इस विभाग का कार्य भी बहुत महत्वपूर्ण है। यह सम्पूर्ण सानव समाज व भारत का मनो-वैज्ञानिक सारी योजनामों की मफलना के लिये नैयार करना है ।

ग्राज के जीवन में फिल्मा का वडा स्थान भौर उनकी दौनिक जीवन में बडी महमियत हो गई है ग्रीर हिन्दूस्तान में बहुत बडी सख्या मे लोग मिनेमा देखने लगे हैं । लेकिन अगर आप दो चार फिल्मे देख लेगे, तो धाप को पता चलेगा कि उन सब में एव ही जैमी कहानी है ---वही छूरा, चाकु, एम्सीस,बन्दुक झौर झौरत झौर मौरत का भी नग्त हा । मैं पूछना चाहता हूँ क क्या हमारे फिल्म निर्माताओं धौर कहानीकारा के पास एक ही मबजेक्ट-छरा, नाकू, बन्दूक पिस्तौल भौर रिवाल्वर, डकैती भौर नोरी हैं। रह गया है ? क्या नग्न ग्रीरत के ग्रलावा उन के पास ग्रीर कोई थोस नही हैं ? वास्तव मे भारत के प्रार्थान और माधूनित साहित्य में बहुत से ग्रच्छे उपन्यास झौर कहानिया भीर नाटक आदि मौप्द है जिनको **सेव**र 7 न्छे चलचित बनाये

[ओ हरी सिंह]

जा सकते है। लेकिन हमारे फिल्म प्रोड्यूसर रुपया कमाने के लालच मे भढ़े चित्र निर्माण करते है। वे हमारी संस्कृति को ग्रीर समाज के मानस को भ्रष्ट कर रहे हैं।

इतना ही नही सभी गुजरात सौर बिहार मे जो खून-खराबी नव युवको द्वारा को गई, उस के पीछे बहुत सी राजनैतिक पाटिया सौर राजनैतिक चित्तन भी थे, लेकिन प्रपराध-मूलक फिल्मो का भारत की जनना की इस प्रकार की मन-स्थिति बनाने मे बडा हाथ है, क्योंकि ऐसी फिल्मे उस को छरा, चाकू चलाने की शिक्षा देती हैं। बहुत से झप-राधियो न पुलिस कस्टडी में यह म्बीकार किया है कि उन्हांन समुक-समुक फिल्म दख कर प्रपाध किया था। सगर देश का निर्माण करना है, तो ऐमी फिल्मो पर सकूश लगाना होगा, जो नम्नना सौर छुरे, चाकू, चोरी-डकेनी की लडाई का प्रदर्शन वरती हैं।

झाज स्पारे देश मे एकता स्थापिन करने झौर समता का समाज बनाने, एषाछून झौर विरादरी-वाद को गमाप्न करने के लिये फिल्में एक कारगर साखन बन सकती है। इमलिए इस मुवालय मे मेरा निवेदन है कि वह फिल्म प्रोड्यूमजे की एमो-मियेशन, या मीध्रे प्रोह्यमर्ज, के माथ वानचीन करके उन पर यह दबाव डाले कि बे हर पाच फिल्मो के बाद एक फिल्म नैशनल इनटेग्रेशन, साम्राजिक एकता भारन की एकना झौर मामानना झावि विषयो पर बनायें। इस से देश की एकता मजबूत होगी छोटे-बड़े की लडाई समाप्त होगी झौर मोषण का सवाल भी खत्म होगा। देस मे सुद् विचार झौर राष्ट्र के चरित्न का धच्छा निर्वाण होगा।

जैसा कि श्री मुल्ली ने कहा है याज रिजनल फिल्मो को देखना कोई पमन्द नहीं करना है मै इसे ठीक मानना हू परन्तु इस का कारण यह है कि हिन्दी फिल्मो में बड़ा ग्लैमर जौर एट्रेक्शन होक्स है धौर उन के प्रोड्य्सरो के पास बड़े हाखन हैं। बगला फिल्मो में कहानी जौर कला धाद्रि मब कुछ हाता है, लेकिन उन में ग्लैमर धौर एट्रेक्शन न हाने की बबह से बे फ़िल्मे और उन के कलाकार सर रहे हैं। सरकार कोई ऐसा उपाय निकाल मकती है कि रिवनल फ़िल्में न मरें, हमारे केन्नीय कलाकारो की कला की हत्या न हो। इसलिए मेग माम्रह है कि सरकार इस दिला मे कोई प्रयत्न प्रवश्य करे धौर विभिन्न क्षेत्रो की फिल्मो के निर्माण में कोई ठोम सहायता पहुचाये।

अगर हमारी फिल्मो पर काई झकुझ नहीं रहेगा तो वे प्रमारे देश की जनता को यूरोपिय-नाइज कर देगी क्योकि हमारी पचास गरसेट फिल्मो मे पूरे यूरोपियनाइज्ड तौर-नरीके दिखाये जाने हैं। मैं चाहता ह कि हमारी फिल्मो मे भार-तीयना भाये---- उन मे भारनीय सम्फ्रांत, इनिहाम, हमारे ग्रादर्शों ग्रीर परम्पराघों का ममावेश हो जिसमें भारन-वासियो मे सुदुढ चरित्र का निर्माख हो । भारन की ललिन कलाघो को उभरने ग्रीर चमकने का ग्रवसर प्राप्त हो ।

भाज हमारे देश मे प्रेम की बहुत बुरी तालन है । कई माननीय शदम्यों ने पत्नों के स्वामिन्द का जिश्व किया है ग्रीर उन में काम करने वाले कर्म-चारियों का भी जिश्व किया है । ग्राज उन की हालन बहुत बुरी है । हमारे प्रकुशार मोनोफ्नी हाउमिज के हाथ में हैं और उनके कर्मचारियां की दुर्गति हो रही है ।

हमारे जो पतकार या सवाददाता युद्ध के सोचें, वेज के बाईन, पर होने वाले संघर्षों या बाठ प्रादि के सक्वे सपाचार प्राप्त करने के लिये जाने हैं, ववि उनकी इन हुर्घटनाओं में वहां मृत्यु हो जाये, तो उन के परिवारो को उन की तत्कवाह के बराबर बीवन घर पेन्छन दी जानी चाहिये । धगर हम धपने पत्नकारो को यह सुविधा नही देंगे तो युद्ध, संधर्ष धौर बाढ धादि के संसाधान मेजने की वे जौखिम नहीं उठायेंगे ।

उस के परिवार के लिये पूरी म्यवस्था की जायेगी तो वे बोग जल्दी से जल्दी सही समावार मेजने के लिए ऐसे स्थानों पर जाने से न खबरायेंगे। जहां पक्षकारों के जीवन-काल में उस की सन्ति-कम्बीक्षन्य में सखार करने की क्षक्यत है, वहा को पक्षकार इस जोकिम को झेलने की हिम्मत करें, उन की मृत्यु होने पर उन के परिवारो को जीवन भर पैन्धन देने की व्यवम्था करना भी झावस्थक है।

माज हमारे देश मे येलो जर्नलज्म बढ रहा है। जिस किसी पर भी कोई गलत काम वज्न के फलस्वरूप कार्यवाही किये जाने नी सम्भावना होती है, या जा घांधक मुनाफा कमाने की बात सोचता है, बह प्रपनी हिफाउल क लिये एक ज़मा-चारपद्ध निकाल देता है। ऐमें बहुन मे माणाहिक मासिव झीर दैनिक ममाचाग्पत्व हैं, जिन के एडीटर पढे-लिखे नही है। इसलिए किसी झखवार रा गम्पादक या सवाददाता बनने के लिये कोई व्याति फिकेजन उरूर रखी जाये,---उम का डाकुमर्ग्ग प्रफ लिया जाना चाहिए झौर नभी काई झखवार निकालने की इवाजन देनी चाहिये । इम बाग् म कोई माबिधानिक प्रक्ष उठ मवना है, र्शनन उम का भी काई राम्ता निकालना हाया ।

लम बच्चले हैं कि जा साग किमी ऐसे विभाग य। सस्था में काम करते हैं, जो मरवार से महायता पान है---जा गवनमेंट-एडिड इस्टीटयज्ञन्त में नाम रात हैं, वे किसी नग्कीव न किसी घण्छे धलावार क सवाददाता बन जाने है या काई प्रखबार निवाल ना हैं । इस तरह वे सरकार का रगया भी यात है झीर सरकारी विभाग में अपना दखन ना रखते है । इस स्थिति में वे लोग स्वतत्र योर सज्ये ममायार नहीं दे पाने है, क्योंकि मरकारी नमंत्राग्यि को सपनी इंस्टीट्यूजन या सस्या के प्रधिकारी को सजा रखना होता है। अगर हमने ग्रपने देश में स्वतन पत्नकारिता का निर्माण ररना है, तो ऐसे पत्नकारो को मान्यना नहीं वी जानी चाहिए, जो किसी थी गयमंगेंट-एबिड इस्टी-'गणन में काम करते हैं, या उस से कोई पैसा गात हैं । देश में स्वतंत्र झीर हैलदी जर्मलिण्म ना पनपाने के लिये हमें इन बानो पर विशेष ध्यान देवा होवा ।

जरां नक टेसोबिचन का सम्बन्ध है, मुझे यफनोम है कि इसने बड़े मुल्क में स्वतन्त्राना के पच्चीम वर्ष बाद केवल डाई करोड़ स्ट्रोय ही टेनी-वित्रन के प्रोसाल से साथ उठा पाठे हैं, जो कि शिक्षा भौर आन का एक शक्तिशाली माध्यम है----एक पावरफुल मीडियम है । मेगी झाशा है कि टेलीविजन को देश के कोन वाने तक पहुआता बाहिए, ताकि हमारे देश के ज्यादा के ज्यादा लोग उस से फायदा उठा सके।

टेनीविजन पर जा कार्यकम हाने हैं वे भी बरे नीरस हाते है । वही पिने-पिटाये कार्यकम बार बार दोहराये जान है । टेसीविजन पर जिन लागा के प्रोग्राम हान है वे भी कुछ गिने-चुने विकेपक डाक्टर, प्राप्तेमर टीचर ग्रीर कुछ गिने-चुने विकेपक डाक्टर, प्राप्तेमर टीचर ग्रीर कुछ राज-नीतिक नथा सम/ज सुधारफ हात है । रेडियो ग्रीर टेलीविजन पर यह जा मानापसी बनी हुई है उम का खम करना चाहिए । जा प्राफेसर ग्रीर टोबर रेन्या ग्रीर टलीविजन क वायकमा से भाग 'न के रिय ज्नाए जान है व कंवल दिल्ली ' होने हैं । में ममझना हू कि एसे व्यक्ति भग्य यनिर्वासरीज-म्ग्रा-ग्रा य्निर्वास्टी, जबलपुर य्नि-र्वाम्टी ग्रीर बस्बई विश्वविद्यालयो से भी मिल मक्त हैं।

मै चाहना हू कि यह जा मोनोपर्रा बना रखी है दिल्ली के ग्राम-पान के लोग की वह खत्म हानी चाहिये ग्रीर टेलिविजन, रेप्यि क कार्य-त्रभा मे भाग लेन वाले लाग देश क हर प्रान्त हर काने ग्रीर हर भाषा के हान चाहिये ।

251 D.G. Min. of 1.&B.

D.G. Min. of I & B 252

[श्री हरी सिंह]

हैं। हम उन को मेन्टेन करना चाहते हैं प्रपने घर मे या लाइवेरी मे तो उन का प्रिन्ट भौर जिल्द वगैरह सब सही होना चाहिए।

इन्ही ग्रल्फाज के माथ मे मभापति महोदय की धन्यवाद देता हू कि मुझे समय दिया ग्रौर ग्रनु-दानो की मागो का समर्थन करता हु।

SHRI N K. SANGHI (Jalore). 1 rise to support the Demands for Grants of the Ministry of Information and Broadcasting.

But there are certain points to which I would like to make a reference. We find that a large outlay has been proposed on broadcasting—more than Rs. 18 crores and on information and publicity—more than Rs. 11 crores.

I would like to confine myself to the Film Industry. We find that the outlay on film industry is very small. A total of Rs. 3.75 crores has been provided in these Demands for the cinema industry. Out of this Rs 2.97 crores is ear-marked for the Films Division Films Division is a body producing documentaries and other short films and is repaying its entire cost.....

SHRI S. A SHAMIM (Srinagar): Producing trash.

SHRI N. K. SANGHI : But what are the other outlays? For the Central Board of Film Censors—Rs 6 lakhs, Films Division— Rs. 2.97 lakhs, National Film Archives— Rs. 91,000, for Films H mance Corporation— **Rs. 6.1 lakhs**, National Film Awards— **Rs. 5 lakhs**, Directorate of Film Festivals— Rs. 7.30 lakhs, International Film Festivals— Rs. 7.30 lakhs, International Film Festivals vals—Rs. 8 lakhs, Grants-in-aid for dubbing of Indian films—Rs. 14 lakhs and the Film Institute of Poona—Rs. 19 lakhs. These are the outlays.

Whenever there is a discussion on the film industry, people have said things which cut across party lines. Everybody says that the films that are there, are bad, everything is obscene, violence is there and so many other things. But most of us would like to see the films. Still we decry them. It is not something which we would like to avoid but we still like to appreciate. The films have become a very important mass media— in the country to-day. There is no denying of the fact that it has come to have a very important position in the social life of the people. People who are to-day poor, who are down-trodden, who have no entertainment at all—for them this is one of the cheapest entertainments. It gives them a diversion. Not only people who are hungry but also people who do not have even two morsels of food sometimes like to go to a film and forget their hunger. This is the state.

The films have broken the language barrier in the country. From north to south, from east to west, one can see films every day in the Hindustani language and it has become the greatest media to spread the *lingua franca* in the country. It also helps in solving our social problems It helps national integration. The message of national integration is carried by films throughout the length and breadth of the country.

It is also an important fiscal instrument in the hands of the Government. When we have the Budget, all eyes and ears are turned to the Budget to see if more levies are coming and that it is going to be very crucial. But taxation by the media of films is one of the best medias by which people do not feel the pinch. To-day it is one of the most important financial instruments with the Government for getting their finances.

I would say that some theoreticians have also said that films have become a very important political instrument. Some of the political parties in India gained their political strength by way of films. If I could mention, the late Shri C. N. Annadorai was one of the very good script writers and through his scripts he carried a message to the masses which I am sure helped them in a way to get into power in the south.

Not only this, in Ceylon, if we go back to the history of Ceylon the change of the Government in 1956 there, was also possible in a way to the influence of films when in the earlier days their films preached a class-less society and made a hero of the poor and the down-trodden and depicted the rich as the villain of the piece T>2.7we cannot forget that films have become a very important media.

I was reading in the paper a statement by the outgoing Chairman of the Indian Motion Picture Export Corporation. He has said and this has been reported in today's *Hindustan Times*. It is not my habit to bring any names here. The news report says:

> "Its outgoing Chairman, Mr. A. M. Tariq today levelled numerous specific and sensational allegations against the Government..."

SHRI S. A. SHAMIM : He is outgoing ('hairman; he is losing his job, that is why he has come out...

SHRI N. K. SANGHI : He has been reported to have said further. and I quote:

"... The Ministry of Foreign Trade and the STC had ganged up with the private sector vested interests to indulge in non-stop activities to harass IMPEC."

Now, Sir, I would like to go into the background of the creation of this IMPEC. 1 find from the Report of the Ministry of Information and Broadcasting that a Budget provision of Rs. 26 lakhs has been provided to purchase the shareholding of STC in the IMPEC. The IMPEC had been created to achieve the following objectives:---

- (i) Export of Indian films;
- (ii) Get better price for Indian films; and
- (iii) to stop under-selling by private producers of Indian films.

But, what is its porformance? It has done a very bad job. Its performance has been very dismal, to say the least. They are not able to recover the money paid. SLSS/74---9 They paid heavy price but they are not able to export them. There is the film 'Mera Nam Joker' which was produced by Kai Kapoor. It so happens in the film-world that some picture become a failure and some picture becomes a hit. The same producer produced the next picture "Bobby" which has created an all-India record. It has broken all records. Now, by not purchasing it, the IMPEC has lost lot of fortune in profit and also as far as foreign exchange is concerned. I would like to quote a whole lot of films where they have lost a lot of money. But besides this what about the Management-Labour relations? There is a Board of Directors responsible for it. The management is having a record of very bad labour relations. More than 40 employees and 17 directors left the organisation in the last few years. The total number of employees in the IMPEC is around 50 I do not know why these persons left the organisation. I had put a number of questions on this aspect of the problem of bad labour relations. Since it is one of the Government-sector undertakings, it has to be seen that there is perfect and harmoneous labour relations in this organisation. I want to ask three pointed questions.

- (i) What are the reasons for the employees to leave the IMPEC, in a chain?
- (ii) What are the reasons for withdrawing the distribution of cinc raw films from this body; and
- (iii) What are the reasons for withdrawing the credit facilities by the STC ?

Sir, so far as the turn-over is concerned, it is increasing year by year. In 1967-68, it was Rs. 20 lakhs. In 1971-72 it was Rs. 53 lakhs. There is a progressive increase of export over the years. But the bonus given has been reduced gradually from 20 per cent to 8 per cent, out of which 4 per cent is statutory bonus. I wish to suggest this: Let the I & B Ministry not take over the assets and Habilities of

[Shri N. K. Sanghi]

the IMPEC. Let it be closed; let us start with a clean slate. I say this, so that the Ministry of Information and Broadcasting is able to get something out of it, rather than continue something which is not able to fulfil its purpose and is in doldrums.

Sir, the Ministry has to be congratulated for the institution of National Awards. This has been instituted for some years past. This has brought in a sense of participation of the film industry with the Government. It shows the extent of the Government recognition of the film industry. The industry can rightly be proud that their good work and good films are recognised by the Government.

Some of the best films in the world are produced in India. It is a sort of honour done to this great industry of our country. I want the Ministry to be a little more concerned with the manner in which the Award are selected. I am sorry to say that the performance of the Award Committee has not been very good. I would like to cite an instance which belongs to the period of the Fifth Lok Sabha. I will not mention the year of this incident.

Sir, certain national awards were given for the films that were adjudged best. In one of the Awards selection, out of three films, one was to be adjudged the best film. But, they decided to go by casting votes by ten members of a Committee excluding the Chairman. One picture secured four votes while the other two films got three votes each. Thereafter, the Chairman decided to cast his vote this gave 4 votes to one of the two films getting 3 votes each and then the Chairman gave a casting vote. As a result, the film that got three votes originally got five votes and it got the best award. I think proper rules have got to be framed in such circumstances. Sir, we would have to give a serious thought to the manner in which the committees are working. And it is the responsibility of the Government also to see that these bodies work fairly and squarely. Otherwise we will have a right to say in the House that there should be proper rules framed for these Committees to avoid partiality.

I am very glad to note that the Ministry has given new directions for the national awards for films. It is a happy auguryindeed that Government now is giving its attention to go deep into the matter of giving national awards.

I would, however, like to draw your attention to one more point. The Ministry is now going to set up a National Film Corporation an exclusive body, in the matter of importing foreign films and for distribution of raw stock. There was the Motion Picture Export Association of America which had been importing 50 per cent of the foreign films into this country. Out of a total outlay that was given, they were allowed remittance of Rs. 25 lacs per year in foreign exchange and the balance of the money was to be kept in blocked funds in India. This arrangement was of course of economical advantage because of shortage of foreign exchange availability in the country. But, this agreement came to a close on 30th June, 1971. The contract was terminated on the plea that there was no reciprocal export of films from India. A rational outlook should be taken in the matter of film export and import. Our main export of films is to the Middle-Eastern countries. If we advance bad reasoning in the matter of export of films to foreign countries we will not be able to sell our films to those Middle-Eastern countries. We have to see that our best films are sent to the country where people want to see them. Also we will have to see that the best films come to our country so that the people in this country are also able to take advantage of seeing the latest films and technology adopted in foreign countries in their films.

The minority interested in seeing good foreign films should not be debarred. The National Film Corporation should look into the matter of importing the English-speaking films to this country and negotiate with the MPEAA so that we can also have the latest foreign films being shown to the people who really want to see them.

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At one time, during the Bangladesh crisis and it is high time for instituting a second our relations were bad because of the Ame- Press Commission so that various problems rican Government's attitude towards us. and difficulties of the entire gamut of the But. by and large, the relations and feel- Press, like ownership and control, news ings of American people have been with agencies, working journalists employment, the Indian thinking, 1 would like House to know that Paramount International Film-a Gulf Western Companypaid Rs. 72 lakhs to the Prime Minister's Minister whether there was a proposition Relief Fund during the Bangladesh crisis, to have Frequency Modulation in place of This action shows amply that some of medium wave in this country.' What has their companies were having a sense of happened to that ? We are told that the participation with the country's Mainstream medium wave transmission is not very good at the time of our crisis.

vernment to look into the working of the would like to know whether the Govern-Film Finance Corporation. The Film Fi- ment is thinking on this matter or they nance Corporation is helping in developing have dropped it ? low budgeted films. They are doing a great thing in the matter of art films. What does the Thirteenth Annual Report senior officer of the Press Information Buof the Ministry of Information and Broad- reau having been caught in connection with casting say with regard to the working of espionage. This matter is sub-judice. But the Film Finance Corporation ? It says one thing is very clear that secret and out of 17 films released, only five of them classified information leaked out to foreign have paid back their loans. It is doubtful countries through P.I.B. This secret and to recover the investment from two films. classified information is with-held from the The practice of giving a list of films which Indian press. It is high time that the Gosecured loans from the Film Finance Cor- vernment thought of re-looking to the poration and which paid back the loans security aspect involved in the leakage of had been given up from the Thirteenth classified information. It should be gone Annual Report. Why ?

The Information and Broadcasting Ministry, in their report (1973-74) says that Rs. 8.21 lacs were sanctioned for the five and Grants of the Ministry of Information applicants. And thirtyseven applications for a sum of Rs. 86.32 lacs are still pending. If you really want to develop the Film Finance Corporation, then you will have to provide an outlay of at least Rs. 50 lakhs. Every year if you want to treat the Corporation differently, then it is no use having this organisation at all and better wind this up. A Press Commission was appointed by Government in the year 1952; their report was finalised during the year 1954. Twenty years have elapsed. And to-day it is out-of-date. Since then the problems of the press have grown in magnitude and in different dimensions. Today they have manifold difficulties of the Press

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the etc. could be looked into.

I would like to know from the hon. because there is so much disturbance due to its being over lapped. So, it is high 1 would like the Minister and the Go- time we have Frequency Modulation. We

> Recently, we had information of a very into more thoroughly so that this sort of thing does not happen again.

> With these words I support the Demands & Broadcasting and endorse that the same be passed.

भी एस0 ए० समीम: (श्रीनगर) चैयरमैन साहब, इस में कोई शक नहीं कि महकमा इन्फ-मेंशन और वाडकास्टिंग रोज-बरोज हमारी समाजी झौर सिवासी जिन्दगी मे गैरमामुली घहनियत हासिल करता जा रहा है मौर इस जिम्न में, इस मौजुदा माहौल में सब से ज्यादा असर जो नौजवानों पर पड़ता है, उस के बारे में कहा गया है, कहने की खरूरत नही है कि फिल्मे उस का एक मीडियम हैं। अंकिन जिस नरह कुछ लोगो ने यहा कहा कि गुजरात धौर बिहार में जो बाक्यात हुए है वह

[श्री एस॰ ए॰ जमीम]

इस सिलसिले में फिल्मो पर प्रौर फिल्मा के इबलाकी मैयार पर नजर रखने के लिये इस मुल्क में एक सेन्सर बोर्ड का कयाम प्रमल में लाया यया। लेकिन उस के बावज़्द भी इखलाकी—मैयार के बिलाफ गन्दे किस्म की फिल्मे बनली हैं तो यह पूछा जा सकना है कि इस की जिम्मेदारी किस के लिए पर प्रायद की जा सकती है ?.... (व्यवखान)....प्राप तो बाबी 25 मर्तबा देख कुके हैं क्या बात करते हैं।

मैं ग्रर्ज कर रहा था कि फिल्मो पर नज़र रखने के लिये ज़रूरी है कि फिल्मों पर जो नज़र रबते हैं उन पर भी नजर रखी जाये। जो लोग सेंसर बोर्ड के मेम्बर हैं ने लोग किम तरह से फिल्मो में यह तमीज करत है कि फखा फिल्म ससर की नीची से कटनी चाहिये और फला फिल्म को इजाजत दी जानी चाहिये । मैंने बाबी का जित्र इस लिये किया कि उस के बारे में अखबारात में भौर फिल्म इण्डस्ट्री में यह शिकायत झाम पाई बाती है कि जिस किस्म के इश्तियालग्रगेक भीर मेन्सेवनल सीन्ज हैं उन में राजकपूर के अपने खाती असर और दशल का धमल है। सिर्फ राजकपुर वैसे फिल्म प्रोइयुमर ही इस किस्म भी फिल्म को सैन्सर बौर्ड की मदाखलत ने बचा सकने ये झौर वही बजाह है कि इस के मुकाबले में बहुत सी मानुम धीर बेबरर फिल्मो के इस से कम सैन्सेसनल सीम्ब को रखनेनी इजावत नहीं दी जग्दी । यह मेंसर बोर्ड की नाकावणियत झौर नामहलियत

का सुबूत है कि वह अपछी किस्म की फिल्मो को तबाह कर के रख देता है।

दूसरी बात----जिम की तरफ सिधी साहब ने भी घभी इसारा किया है ----फिल्मो के प्रयोधन से हम जिनना फारन-एक्सचेन्ज धर्म कर सकते ये उतना नही किया । धाज बडे दिनो के बाद "इम्पेक' के जानेवाले चैंयरमेन जनाब धासी मुहम्मद तारीक साहब शिकायत कर रहे हैं कि हुकुमत के बडे-बडे धोहदेदार मिसिस्ट्री घाफ कमर्स, ए.म.० टी० सी॰ धोर मिनिस्ट्री घाफ इन्कर-मेशन के बडे-बडे धफसरान ने उन्हे काम करने का मौका नही दिया ।

धली मुहम्मद तारिक साहब बदकिस्मती से उस गियासत से तालुक रखते है जहा पिछले 27 सालों में बहे-बई खोटे मिक्के बाजार से झाकर ग्रमली सिक्के के नाम पर चलते रहे। पूरे सात माल झली मुहम्मद तारित खामाण रहे । पूरे सात साल फिल्म प्रोड्यससं ने घली महम्मद तारिक के खिलाफ इल्जाम लगाये कि उन्होंने अपनी खाती मोहरत के लिये अपने जाती पायदे के लिए इम्पेक का सत्यानाण कर दिया । फिल्म प्रोड्युससं मेरे पास झाये, मिनिस्टर साहब के पास गए, प्राइम मिनिस्टर को उन्होने मैमारैंडम दिया कि तहकीवात की जाये कि असी मुहम्मद तारिक ने, जा इम्पेक केचेयरमैन हैं फारेन ट्सं पर कुल कितना रपया खर्च किया और अपने भाकिम की भारातक पर कितना खर्चा किया, कौन सी फिल्मों का सौदा तिजारती नुक्ने नखर से किया झीर कौन सी फिल्मों का सीदा जाती नुक्ते नखर से किय। लेकिन किसी के कानों पर जूं नहीं रेंगी। लेकिन भाज घर का जेवी लका डा रहा है। मनी मुहम्मव तारिक माहब से कहा गया कि बब बाप चेंबरमैन नहीं रह सकने हैं तो उन्होंने सीरियस मार्जव लगावे हैं। तारिक साहब क्या हैं, क्या नहीं हैं इसकी बहमियन इसिये है कि बह तीन जमात पडे हए आहमी हैं, बौथी जमात में बहु पास नहीं हो सके लेकिन उनको प्रापने 5 हणार रपए तनक्वाह देकर इम्पेक का चेवरमैन बनाया। यह ठीक है कि इस मुल्क की बदकिइमरी की अजह से

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बह राज्यसमा और सोकसमा में सदस्य बनकर आये लेकिन जब बह हार गए तो उनकी मौकरी का सवाल भाषा । नीकरी का जब सवाल भाषा तो इस झनपढ आदमी को जिसने जिन्दगी भर लिफ एक तिजारती बेन्बर किया ŧ झौर बह यह कि एक होटल चल।या है लेकिन उसमें भी घाटा हवा----यह उनकी सियासी बैकग्राउन्ड है उसको भ्रापने इम्पेक का नैयरमैन बनाया । साज उसने आपके मुह घर दो दो वप्पड मारे हैं। वह कहता है कि साप फिल्मों की स्मर्गालग के जिम्मेदार है। मिनिस्टर ग्राफ इन्फामेंगन पर इल्जाम लगाया गया है. मिनिस्टर ग्राफ कामसे पर इस्डाम लगाया गया है कि जो फिल्मो की स्मग-लिग होती है उसमें मिनिस्ट्री इन्वाल्य्ड है । प्रली महम्मद तारिक कहे या कोई और कहे लेकिन चुकि इम्पेक का चेयरमैन कहता है इसलिये इसकी नहकीकाल जरूर होनी चाहिए । इसके पहले जब फिल्म प्रोड्यूमर्स ने दरस्वाम्त की थी कि इस झख्म की कारगआरियों के खिलाफ नहकीकात की जाये. उस वक्त आप टाल गए, चकि काग्रेम का वह मदस्य ग्ह चका था, क्योंकि वह प्रापके चहेते ये गौर माज चुंकि उसन बात की है, उनका केस भी मजबून हो गया है इमलिए आपको बारा नहीं है दमकी तहकीकात के बगैर । मझे यकीन है जब भाष नहकीकात करेंगे तो यह झाज जो कह रहा है चार चोर, झाप देखेगे इसने कैंमा मन्यानाश इमका किया है।

गोसरी बात जिसकी नरफ में नवज्यह दिनाना चाहना हु बह यह कि टी वी का जो मीडियम है ¹⁸ फिल्म के बाद मबसे बढा पावरफुल मीडियम ³ । समझ ने नहीं धाता में गुजरास साहब का मात्रिया झदा करू धीनवार टी वी सेन्टर के प्रोडाम्स ³ लिए या मि॰ जुल्फिकार धाली भुट्टो का, इसलिए ⁴ जबसक श्रीनवार में टी वी सेन्टर मुरू नही टुमा था, जब बहां टी बी टावर तामीर हो रहा ⁴¹, वह टी वी टावर जब सामीर हो गया उसके प्रेरे 17 दिन बाद बड़ाम से जमीम पर गिर गया, उमके बाद पाकिस्सान ने झवने प्रोयान को रिल करना बुरू किया, 6-8 पंटे के बाद जब पाकिस्तामी प्रोयाम रिले होता झुरू हुए तो मिनिस्टर माफ

D-G.Min. of I & B 262 इन्फरमेशन को ख्याल ग्राया कि श्रीनगर टी वी सेन्टर को ज्यादा इफेक्टिव बनाना चाहिए । मैं इस ऐवान को खबरदार करना चाहिता ह कि पाकिस्तान ने बहत बडा ग्राकमण किया है काश्मीर की वादी पर, जम्म में झौर वह हैं पाकिस्तान के टी वी प्राग्राम जा दिन मे मान सान घटे वादी भौर जम्मू में रिले किए जाते हैं। मैं मिनिस्टर माहब को यह बनलाना चाहना ह कि वह प्रांग्राम हमारे प्रोयाम के मुकाबले में टेक्निकली बहुन ग्रच्छे होने है। मैं उनको यह भी बनाना चाहना ह कि वह प्रोग्राम्म बहुन देखे जाने हैं । इमलिए जबनक हमारे यहा ग्रपने प्राग्राम की क्वालिटी नहीं बनाई जानी माप पाकिस्तान टी वी, आप पाकिस्तान के टम आत्रमण का मकाबला नही कर मकते है । बिल्कूल इसी सतह पर जिस तरह से अमृतसर टी वी न पाकि-म्तान में तहलका मचा दिया है, बहुत हद तक पाकिम्तान के टी बी ने काश्मीर मे वही सुग्ते हाल पैदा कर दी है। इसलिए श्रीनगर टी वी को ज्यादा पावरफुन बनाना चाहिए ।

गक बात और सर्ज करूगा। बहन में दाम्ता ने सस्कृति को बान की है, तहबीब वी वान की है और खायान की बान की है। टी वी ना मोटियम जो है वह ग्लैमर का मीडियम है। श्रीनगर जैसी छोटी जगह में इस बात की बडी महमियत ह कि **टी वी सेन्टर हो या रेडिया स्टेशन हो वह हमारे** कल्बरल सेस्टर्स का काम करे। उनपर मर्भा की नियाह होती है। से मिनिम्टर माहब को नोटिस मे यह बान पहले ला बुका हू ग्रीर ग्राज मी लाना बाहता हु कि श्रीनगर टी वी सेन्टर जा ह वह करण्यान का बहत बडा मकंज बन गया है। श्रीनगर छोटी सी जगह है। वहा शहर मे जितनी इलफोम की लडकिया मिल सकती थी उनको सेलेक्ट करके टी बी सेन्टर में लाया गया है । प्रखबारात मे वर्षा हई है कि टी वी के बडे बडे ग्रधिकारी, टी वी के बडे बडे झफमरो का इन ब्री मोहरत रखने बाली लडकियो के साथ मम्बन्ध है। नतीजा यह है कि शरीफ घरानों की लडकिया टी वी स्टेशन में जाने से हिचकिचाती है। जरूरन इस बान की है कि टी बी सेन्टर के नाम पर फाहिगों के अप्डे कायम न किये जाये क्यांकि इसमें न सिफ णिनिस्ट्री

[श्री एस० ए० समीम]

की ऐस्पेस्ट का सवाल है बल्कि करूपरल सेल्टर्स का नकदून भौर इज्जात भी वावस्ता है। नतीजा यह होगा कि जिस तरह से हिन्दुस्तानी फिल्मो मे सिर्फ इलफेम की लडके सडकियां जानी थी, टीवी सेल्टर्स मे भी वही होगा। इसलिए मैं मिनिस्टर साहब में गुजारिस करूगा कि वे भ्रपने कान जोलकर सुने भीर जो बात उनकी नोटिम मे लाई जाये उसे मजाव मे न टासे, उसे नजर-अल्याज न करे क्योकि एक श्रीनगर टी वी सेन्टर से पूरी मरकार की इउजन और जोहरन वाबिस्ना है।

आखीर ने इस लिहांब से कि मैं खुद एक पंत्रकार ह, एक अखबार-नवीस ह यह कहना चाहना हूँ कि मक्सर यह बात कही जाती है कि छोटे झखबारात का खास तौर पर खयाल रखा जाता है । यह खयाल कैसे रखा जाता है, किन मानों में रखा जाता है मुझे जाती तौर पर उसका तजुर्बी नहीं है। मैं सिर्फ यह जानता हू कि छोटे मखवार बडे मलवारी के मुकाबने में ज्यादा झह-मियन रकते हैं । छोटे प्रवबारो की रीडरनिप मबसूस एरिया में हो होती है नेकिन वह इटेनिव होती है । आपके कौमी अखबार जो बग्नेडी मे छपने वाले बडे बडे प्रखबार है उनकी पसंस्टेज धो से बाई पग्मेन्ट में ज्यादा नहीं है । छाटे प्रवसारों को ज्यादा बायबिल बनाने क लिए, उनको मुम्नहकम बनाने के लिग यह जकरी है कि इश्वनहारात की तकसीम जो है वह सिर्फ ममाबी न हो बल्कि बाम तौर पर उनका क्याल रखा जाये क्योंकि यही यह प्रख्यार है जा देहान में पढे को है।

که معکمه انقورمیشن اور برالاکاسٹنگ روز بروز هماری سماحی اور سیاسی زندگی میں غير معمولي اهميت حاصل كرتا حا رها هے اور اس ضمن ميں اس موجودہ ساجول ميں سب سے زیادہ اثر جو نوجوانوں پر پڑتا ہے اس کے دارے میں کہا گیا ہے ۔ کہنے کی صرورت نہیں ہے۔ کہ علمیں اس کا انک میڈیم ہے۔ لیکن حس طَرح لوگوں نر يہاں كہا كه كعرات اور سہار میں جو واقعات ہوئر ہیں وہ ان فلموں کا سیعید ہے ۔ یہ سبب حد مک ایک سالغه آمیز بات مے ایک لتحاط سے اپٹر آپ نو دہوکا دیئر کے مترادف بات ہے۔ دنیا کو دہوکا دیںر کے مترادف ہے ۔ لیکن ایک باب ضرور واضع ہوتے ہے کہ فلموں کا ہمارے تو حوائوں پر اور برجوان ھی کنوں ھنارہے بررگون اور نوژهون پر بهی بیت زیاده اثر بڑنا ہے اس لئے فلموں کو ایک آپ پرائویٹ سنکٹر کے ہیں، میں دے کر اس برکسی قسم کا کشرول عاید به کربا ایک سبت نژا خطرہ ہے ۔و یہ ملک کو کسی قیمت پر اٹھانے کے لئے تیار سہیں هونا جاهتر ـ

اس سلسلے میں فلموں پر اور فلموں کے الحافقی معیار پر نظر رکھنے کے لئے اس ملک میں ایک سینٹرل سینسر ہورڈ کا قیام عمل میں لایا گیا ۔ لیکن اسکے ناوجود بھی لحافقی میمار کے خلف گدے تس کی فلموں بنتی ہیں تو یہ پوچنا جا سکتا ہے کہ یہ فمعداری کس کے سر پر عاید کی چا حکتی ہے (وودھان) آپ تو ناہی جو مرتبہ دیکھ چکے حی مایا بات گرتی چیں م میں عرض کر رہا تھا کہ قلموں پر نظر رکھنے کے لئے ضروری ہے کہ فاحوں پر جو نظر رکھتے چی ان پر بھی نظر رکھی جائے ۔ جو آوگ سینسر ہورڈ کے سبر ہیں وہ لوگ کس طرح سے فلموں میں یہ نمیز کرنے ہیں کہ فلل فلم سبنسر کی قینچی سے کٹنی چاہئر اور فلال فلم کو اجازت دی جانی چآہئے ۔ س نے یابی کا دکر اس لئے کیا تد اسکر بارے میں اخبارات میں اور فلم اننسٹری میں یہ شکایت عام بائی جانی ہے که جس ملم کے اشتعال انگیز اور سنیشبنل سین ہیں اس میں راج کپور کے اپنے دا_ی اثر ودخل کا عمل ہے۔ صرف رآجکہور جیسے فیم پروڈیوسر ہی اس قسم کی علم کو سینسر بورڈ کی مداخلت سے دما سکتے بھے اور یہی وجہ ہے کہ اس کے مقابلے میں بہت سی معصوم اور بر صرر فلموں کے اس سے آنہ سینسیشنل سسر ر کھنے کی اجازت نہیں دی حاتی ۔ دہ سینسر بورڈ کی ناقابلیت اور نا اهلیت د ثبوت ہے کہ وہ اچھی قسم کی فلموں کو تباہ کر کے رکھ دیتا ہے۔

دوسری بات ۔ جس کی طرف سانکھی صاحب نے بھی ابھی اثارہ کیا ہے ۔ فلموں کے پروموشن سے قارن ایکسپندے ارن کر سکتے تھے اتنا نہیں کیا ۔ آج بڑے دنوں کے بعد امپیک کے جانے والے بڑے دنوں کے بعد امپیک کے جانے والے بڑے دنوں کے بعد امپیک کے جانے والے جیرمین جتاب علی محمد طارق صاحب ایس ٹی سی اور منسٹری آف انھورسشن کے بڑے بڑے اقسران نے انہیں کام کرنے کا موقع نہین دیؤ ۔ علی محمد طارق صاحب بدترستی سے زمان ریاست سے معان

ر کہتے ہیں جہاں پچھلے ۲۷ سالوں میں ڑیے بڑے کھوٹے کے بازار س آکر اصلی سکر کے نام ہو چلتے رہے ۔ پورے سات سال على معمد طارق خاموش رہے۔ پورپے سات سال فلم پروڈیوسرز نے علی معمد طارف کے خلاف الرام لگائر کہ انہوں نے اپنی ذاری سہر کے لئے - اپنے ذاتی فائدے کے لئے اسک کا سبایاس کر دیا ۔ فلم پروڈیوسرز سرے باس آئے۔ منسٹر صاحب کے باس کئے -پرائم منسٹر کو انہوں نے میمورینڈم دیا که دمحققات کی جائے که علی معمد طہارف ہر جو امبیک کے چیرمین ہی فارن ثور پر کل کننہا روپیھ خرے کہا اور اپنے آنس کی آرائیشی پر کتنا خرچہ کیا ۔ کونسی فلموں کا سودا بجارس نفطہ نظر سے کیا اور کونسی فلموں کا سودا ذانی نقطہ نظر سے کہا ۔ لیکن کسی کے کانوں پر جوں نہیں رینگی ۔ لیکز آح گھر کا بھیدی لنکا ڈھا رہا ہے۔ علی معمد طارق صاحب سے کہا کہا که اب آپ چیرسن نہیں رہ سکتے ہیں ۔ تو انہوں نے سیریس جارجز لگائے ہیں ۔ طارق صاحب کہا ہس کہا نہیں ہی اسکی اہمبت اس لئے ہے ⁻کہ وہ بین جماعت پڑھے ہوئے آدس ہیں ۔ چونھی جماعت مس وہ بہاس نہیں ہو سکر لیکن انکو آپ نے بانچ ہرار روپئے تنفواہ دیکر امپیک کا چیرمین سایا ۔ یہ ٹھیک ہے کہ اس ملک کی بدقسمتی کی وجہ سے وہ راجیہ سبھا اور لو ک سبھا میں سد سيه بن كر آئے ليكن جب وہ ہار کئے ہو ان کی نو کری کا سوال آیا ۔ نوکری کا جب سوالی آیا تو اس النیژهد آدمی کو جس نے زندگی بھر صرف ایک

[ثری ثمیم احمد شمام] م<mark>عارقی وین</mark>یحر کیا ہے اور وہ یہ کہ ایک موٹل چایا ہے۔ لیک اس میں بھی گھاٹا ہوا ۔ بد ان کی ساسی بنک گراؤنڈ ہے۔ اس کو آب نے امپنک کا حسرمیں سایا ۔ آح اس نے آپ کے منہ پر دو بھٹر ماربے ہیں ۔ وہ کہتا ہے کہ آب فلموں کی سمگلسک کے دمہ دار ہیں۔ مسٹر آف انفارمنس پر الرام لگایا گیا ہے۔ مسٹر آف کومرس پُر الرام لگایا کیا ہے۔ نہ جو فلموں کی سمکانیک ہوتی ہے اسمیں مسٹری ایوالوڈ ہے۔ حلی محمد طارق کہیں یا کوئی اور کم ر لیکن چونکہ امپیک کا جنرمس ڈمہا کے اس لٹر اس کی تخفیفات صرور ہوتی جاہتے ۔ اس کے پہلے جب فلم دروڈیوسوز نے درحواست کی بھی کیہ اس سخص کی کارگداردوں کے حلاف محمیقات کی جائر اس وقب آب ثال کئے چونکہ کا گرس کا وہ سد سیہ رہ جا تھا، کموںکہ وہ آپ کے چپہتے بھے اور آح چوںکہ اس نے بات کی ہے، انکا کس بھی مصبوط ہو کہا ہے اس لئر آب کو چارہ سہس ہے اس کی دمحقیعات کے نعیر۔ متحہے یعیں ہے جب آب سحقیقات کرینگر ہو یہ آج جو کہ**ہ رہا** ہے چور چور، آپ دیکھنگے اس نے کیسل ستاياش اس كاكما ہے۔

دلاما چاہتا ہوں وہ یہ کہ ٹی۔ وی۔ کا دلاما چاہتا ہوں وہ یہ کہ ٹی۔ وی۔ کا جو میڈیم ہے وہ فاہ کے بعد سب سے نژا پاورفل میڈیم ہے ۔ سمتھ میں نہیں آما کہ میں گھرال عہاجب کا شکریہ اداکروں سرینگو ٹی ۔ وی۔ سیٹرکے پرؤ گرامرائے یا مسٹر ذوالفقارعلی بھٹوکا، اس لئے کہ جب قک سرینگر میں ٹی ۔ وی ۔

سینٹر شروع نہیں ہوا بھاد جب وماں ٹیء وی 🗖 ٹاور تعمیر ہو رہا تھا، وہ ٹی۔ وہ ٹاور جب بعمر ہو گیا اس کے پورے سترہ دن نعد دھڑام سے رمبی پر کر گیا اس کے بعد پاکستہاں بر اپسر پروگرامر کو ریلے کردہا شروع کہا، ۲-۳ گھنڈر کے بعد جب پی نسبانی پرو نرام ربلے ہونے ثروع ہوئے تو مسٹر آم الفورميشن کو حيال آيا که سرنگر ٹی ـ وی ـ سینٹر کو زیادہ افیکٹو سافا چاہئے ۔ میں اس پیواں کو حمردار کریا جاہتا ہوں کہ یا کستاں نے نہب نڑا آ درمن دی_ا ہے کشمبر کی وادی پر، حموں میں اور وہ ہیں ٹی وی ـ بروگرام مو دن میں سات ساب کھیٹے وادی اور حموں میں زیلے آکٹے جانے بھی نے میں مسئر صاحب کو به سلایا جاهنا هون که وہ پروگرام ہمارے پروگرامر کے معاملر میں ٹیکمی لیے اچھے ہونے ہی۔ میں ان کو یہ بھی سلال چاہتا ہوں کہ وہ پروگرام سہت دیکھے جاتے ہیں ۔ اس لئر حب بک ہمارے یہاں آپر پروگرامر کی کوالٹی سپیں سائی جانی آب پا لستان ٹی ۔ وی ۔ آب پاکستاں کے آ کرمن کا مقابلہ نہیں کر سکتے ۔ بالکل اسی مطح پر جس طرح امریسر ٹی ۔ وی۔ ر پاکستان مس محکمه معیا دیا ہے، سب حد تک پاکستان کے شی۔ وی۔ نے کشمیر میں یہی صورب حال پندا کر تی ہے ۔ اس لئے سرینگر ٹی ۔ وی ۔ کو رياده پاورفل بنانا جائر -

ایک باب اور عرض کرونگا ۔ بہت سے دوستوں نے سنسکر، یکی باب کی ہے، سہدیب کی بات کی ہے اور روایاب کی بات کی ہے - ٹی - وی - کا میڈیم حو ہے وہ گلیمر کا میڈیم ہے۔ سرینگر

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آخر میں اس لمحاظ سے کہ میں خود ایک پترکار ہوں ایک اخبار نویس ہوں میں یہ کہنا جاہتا ہوں ۔ اکثر یہ بات کہی جاتی ہے کہ چھوٹر اذبارات کا خاص طور پر خیال رکھا جاتا ہے ۔ يه خيال كيسر ركها جاتا ہے - كن معنوں میں رکھا جاتا ہے۔ مجھر ذاتی طور پر اسکا تجربہ نہیں ہے ۔ میں صرف به جانتا هوں که چڼوٹر اخبار بڑے اخبار کے مقابلے میں زیادہ اہمیت رکہترہیں ۔ چھوٹر آخباروں کی ریڈرشپ منحصوص ایریا میں ہی ہوتی ہے۔ لیکن وہ انٹینسو ہوتی ہے ۔ آپکے قومی الحبار جو انگریزی میں چھپنر والے بڑے بڑے الحبار هیں ان کی پرسینٹیج ڈہائی پرسیتٹ سے زیادہ نہیں۔ چھوٹر آخباروں کو زیادہ واثيبل بنانے کے لئے آنکو مستحکم بنانر کے لئے یہ ضروری ہے کہ اشتہارات کی تقسيم جو ہے وہ صرف مساوی نہ ہو بلکه خاص طور پر اسکا خیال رکسا جائر کیونکه یمپی وہ احبار ہیں جو دیمات میں پڑھر جاتر ہیں ۔

آخر میں گزارش کرونگا ٹی وی کے بارے میں میں نے جو کیچھہ کہا ہے اور امپیک کے سلسلے میں جو مطالبہ آج خود علی محمد طارق نے کیا ہے ان دونوں باتوں کو ذہن میں رکہتے ہوئے وہ اس بات کی کوشش کرینگر کہ اپنے خوبصورت جہوے سے اپنی خوبصورت پیشانی سے یہ دو جو بدنما داغ ہیں ان کو دہو ڈالیں جس کے لئے پوری قوم کی مدد انکو حاضر ہے۔

भी राम रसन सर्मा (बांदा) : सभापति जी, सूचना एवं प्रसारण संत्रालय के सम्बन्ध में जब भी

حیسی چھوٹی جگہہ میں اس بات کی یٹی آہمیت ہے کہ ٹی ۔ وی ۔ سینٹر ہو یا ریڈیو سٹیشن ہو وہ ہمارے کابچرل سینٹرز کا کام کرلر ۔ ان پر سبھی کی نگاہ ہوتی ہے۔ میں منسٹر صاحب کے نوٹس میں یہ بات لا حکا ہوں اور آج بھی لانا چاہتا ہوں کہ سرینگر شی۔ وی۔ سینٹر جو ہے وہ کرپشن کا بہت بڑا مرکز بن گيا ہے۔ سرينگر چھوڻي سي حکمه ہے ۔ وہاں شہر میں جتنی ال فیم کی لڑ کیاں مل سکتی تھیں ان کو سیلیکٹ کرکے ٹی۔ وی - سینٹر میں لایا گیا ہے ۔ الحبارات میں چرجہ ہوئی ہے کہ ٹی وہ کے بڑے بڑے ادہیکاری ٹیوی کے بڑے بڑے افسروں کا ان بری شہرت رکھنر والی لڑکیوں کے ساتھ سمبندھہ ہے۔ نتيجه يه هے كه شريف گهرانوں كى لڑکیاں ٹی وی سٹیشن پر جانے سے ہیحکیحاتی ہیں ۔ ضرورت اس بات کی ہے کہ ٹی وی سینٹر کے نام پر فاحشوں کے الدے قایم نہ کئے جائیل کیونکہ اس سے نه صرف منسٹری کی ریسپیکٹ کا سوال ہے بلکہ کاپچرل سینٹرز کا تقدص اور عزت بھی وابستہ ہے۔ نتیجہ ید ہو کا که اسطرح سے هندوستانی فلموں میں صرف ال فيم كي لڑكياں جاتي تھيں ٹی وہ سینٹرز میں بھی وہی ہو گا۔ اسلئے میں منسٹر صاحب سے گزارش کرونگاکه وہ اپنے کان کھول کر سنیں اور جو بات انکر نوٹس میں لائی جائے اسے مزاق میں ند ثالیں اسے نظر انداز نه کریں کیونکہ ایک سرینگر ٹی وی سینٹر سے ہوری سرکار کی عزت اور شہرت وابسته ہے۔ [श्री राम रतन शम]]

मागों की चर्चा करते है तो हमारे सामने, फिल्मे, रेडियो, टेलीविजन भौर मनाबार-पत यह मुख्य माध्यम हैं जिनके बारे में चर्चा उठाते हैं । फिल्म बहुत ही शक्तिशाली माध्यम है जिससे जनता में. देश की सम्पूर्ण जनता में संस्कृति. चरिन्न-निर्माण, इन्द्रिय निग्रह, त्याग, राष्ट्रीय एकता की झिझा दी जा सकती है। हमारे देश में बहन सी फिल्में बनी भी हैं; यह बान नही है कि हमारे देश मे ग्रम्छी फिल्मे नही बनी लेकिन उनका प्रतिशत बहुत कम है । मेरा विश्वास है कि अपने देश में केवल एक प्रतिवत ही ग्रच्छी फिल्मे होगी लेकिन 99 प्रतिमत फिल्मे ग्रम्लीलता, नग्नता, चोरी-डकैती, कत्त अपहरण एव बलात्कार, जिससे राष्ट्रीय चरित्र का हनन होता है, ऐसे विषयों पर रहती है । मै दों पेपर कटिन्ज ग्रापके मामने पहना चाहता ह। हिन्दूस्तान स्टैडई, कलकना, 30 जनवरी, 1971:

Hindustan Standard, Calcutta ; "Dacoits have learnt technique from crime films"-Katihar, January 29, 1974. "A confession made by a group of dacoits, mostly young men, brought to book recently should ring a bell of alarm in the ears of film censors in the country, says PTI Some members of a gang of seven "tough guys" of Bihar and West Bengal, rounded up by the Barari police in the course of combing operations at Semapur railway station near here last week, are known to have confessed during interrogation that they had drawn inspiration and learnt latest methods of dacoity from some English and Hindi crime films . . ."

सभी कुछ विन पहले दिल्मी में सिग्टों विज के पाम 6 साख २० की इकैनी हुई जिसमें सपराधी भोपाल ने वकड़े गये और उन से कुछ ने कम्फेलन किया या सीर बताया था कि उकैनी की टेक्नीक उन्होंने फिल्मन देख कर पायी । कन्फ्रेलन का जहा तक ताल्कुक है वह वालेन्टरी कन्फ्रेलन हो यह तम तिंक्त जिम तरह का सी कन्फ्रेलन हो यह वान निविवाद है, तथ्य है कि बहुन नारे ऐव, दुवचरिजना भांग इन्हेली, चोरी के माध्यम ते हो, चाहे चरित्र हनन के माध्यम से हो, वह फिल्मों के द्वारा राष्ट्रीय जीवन में प्रति दिन झाती है। इस बारे में सेसर कोई निष्कय रहा है।

दूसरे देशों में भी फिल्में बनती हैं. मैं ने चेफ फिल्म देखी और कल रूसी फिल्म भी देखी, और में यह कह सकता हं कि हमारी फिल्मों की तुलना में वे फिल्में बहत ग्रच्छी हैं। उन से जोगी को शिक्षा मिलती है, चरित्र निर्माण की शिक्षा मिलती है, उन की संस्कृति देखने को मिलती है । साधी माहब जब बोल रहेथे तो उन्हों ने कहा कि फिल्मों को बरा बह कर भी लोग उन्हें देखने जाते हैं। इम का कारण क्या है ? उन्होने उत्तर भी दिया था कि दिन भर काम करने के बाद सादमी मनोरजन चाहना है झौर फिल्म ही एक ऐसा माध्यम है जिस के जरिये मम्ने मे वह मनोरजन मादमी को प्राप्त होता है । इसलिये लोग फिल्म देखते हैं। लेकिन इस का मतलब यह नही है कि फिल्म ऐसी बनावे कि वे चरित हनन करे। यह जिम्मेदारी सरकार की है कि वह देखे कि फिल्म घटिया किस्म की न बने ताकि नवयुवकां मौर देश बासियों का चरित हनन न हो। मेरा भाग्रह है कि इस नग्ह की फिल्म जिन में नग्नता धौर धक्तलीलता ज्यादा होनी है उन को सेसर बोर्ड को पास नहीं करना चाहिये। सरकार का कर्माव्य है कि वह देखे सेंसर बोर्ड इस तरह की फिल्में पान न करें। धौर अगर करता है तो उस के सिलाफ लख्त कार्यवाही की जाय ।

बीबी फिल्म में नग्नना के बारे में बहुत से दोस्तो वे कहा है, लेकिन एक फिल्म प्रभात बहां पर बनी थी, तसाम चर्चा एवं झान्दोलन उस के बारे मे हुए ये झौर उस के बाद डायरेक्टर्स वगैरह को फिल्म मे कुछ पण्यितंन सी करना पढ़ा था।

ची मचु दंडवते : बीबी फिल्म के कौन से पोर्तन के बारे में माननीम सदस्य को एंतराज है, घरा बता दे।

समापति बहोषय. में भी वह बानना बाहता है। जी राज रतन शर्मा: में ते तौवी विषयर देवीं नही है, नेफिन उस के बारे में पढ़ा बहुत है, प्रोर सुना घी है।

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कोसला कनेडी फिल्म सेंसर पर बनी थी, उस ने कुछ सिफारिशें थी, प्राप बिल भी लाये थे, जो बजी पास नही हुआ। सेकिन उस के बाद बी माज तक आबिर प्राप क्या कर रहे हैं, फिल्म सेंसर बोर्ड के बारे ने प्राप प्रण्छी तरह से सोचते क्यों नही हैं?

श्री झाई॰ कै॰ गुवरालः विल पास कीजिये जल्दी से, उस का इनजाम है ।

भी राम रतन शर्मा 25 साल मे सेंसर बोर्ड देश के बरिज़ के साथ खिलवाड कर रहा है ओ कदापि उचित नहीं है, इम का कोई झौजित्य नहीं है।

फिल्म फाइनेम कौरपोरेमन के बारे में बहुत सी बाते हुई है, नवम्बर में कुछ नई नियुक्तिया हुई है। 50 लाख का लान मी उसे दिया गया है, बह किम तरह में युटिलाइय हुझा है, उन्होंने कितनी फिल्मो को महायता दी है इसकी इफे-किटब बैंकिंग होनी चाहिये। देखना चाहिये कि पैसा जिस लिये लिया जा रहा है उस का ठीक मे उपयोग हो रहा है कि नहीं। इम को देखने के लिये कोई इफेक्टिय बैंक होना चाहिये।

पिल्मो के सामने एव धौर ममस्या है । बहुत मे माननीय सदस्यों ने कहा है कि प्रच्छी फिल्में बनती हैं लेकिन उन्हें दिखाने के लिये सिनेमा हाउसेज नहीं हैं । उन का भी प्रबन्ध करना वाहिये । प्रच्छी फिल्में दिखाने के लिये सिनेमा हाउसेज मी रहें उस के लिये सरकार को जागरूक होता चाहिये ताकि जिनेमा हाउस मोनोपलिस्ट्स प्रगर प्रपते सिनेमाधों में उनका प्रदर्जन नहीं करते हैनो नरकार उनके लिये सिनेमा हाउसेज बनाये। या फिर सिनेमा वरो का राष्ट्रीयकरण कर ले। नेकिन राष्ट्रीय चरिन्न के साथ जिलवाड़ नहीं किया बाना चाहिये ।

में ने कहा था दूसरे देशों में घण्छी फिल्में बनती हैं । सोनियट फिल्म्स का एक एकियन बेलीगेशन आया था उस के बारे मे एक पेंपर कटिंग है:

"If you are looking for violence, sex, nudity and general permissiveness that are becoming all too common in most of the countries you would be doing so in vain in the Soviet films."

बहुत में देण है जहा ग्रन्छी फिल्मे बनती है। कोई नकं नही है कि ग्रगर भ्रसलोलना नही रहेगी ना कोई मादमी फिल्म नहीं देखेगा। जो भी फिल्म बनेगी तो जनना जरूर उन को देखेगी। ग्रगर नम्नना ग्रीर भ्रसलीतना की फिल्मे बनेगी तो जनता उस को देखेगी, क्योंकि जनना को तो मनोरजन मिलना चारिये, ग्रीर फिल्म ही मनोरजन का सब मे सस्ना माछ्यम है। इमलिये ग्रगर ग्राप ग्रन्छा फिल्मे बनायेगे नो जनना उन को ग्रवज्य देखेगी।

रेडियो के बारे में मुझे यह कहना है कि बहन दिनों में माग हो। रही है कि रेडियों का एक स्वायत्तशामी निगम बनामा जग्य जहा घर हम किसी भी गेंमे माधन में जिस पर सम्पर्ण देश की जनना का एरा ध्यान केन्द्रित किया जा मकना हो. किसी भी एक व्यक्ति प्रथवा सम्या का एकाधिकार रहने नहीं दे सकने । बजा पर मरकार का एकाधि-कार रहे भने ही वह रेडिया हो, इस ो कोई स्वीकार नहीं करेगा, कोई सहन नहीं करेगा । धानी उत्तर प्रदेश के चनाव में रेडियों का बहत मिसय क किया गया है सौर श्रीमती इन्दिरा गांधी से में बार देव में जिनने मंत्री है बाहे आत्मीय स्तर है हो जिनने भी चनाव में भाषण दने गये. जहां पर भी भाषण किया बह सब रेडियो कवर करना गहा. चाहे देश के किसी कोने से हो। सेकिन विरोधी पार्टी के किसी नेना का कोई भाषण नहीं आया और न उन के इलेक्शन मैनी-केन्ट्रां कोई उडरण दिया गया है। यन एकाधि-कार सरकार का उत्म होना चाहिये । विगेध. वस्रो के लिये उचिन समय का निर्धारण किया आए । इसके बारे में एक ज्वायट सिलेक्ट कमेटी बनी भी । सने लिफारिज की थी कि रेडियों

275 DG. Min of I&B

MARCH 28, 1974

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[श्री राम रतन शर्मा]

से जो समाचार प्रसारित होते है उनमें इनके लिए उजित ममय का निर्धारण किया आए । टैलीविजन में भी सभी दर्गा को उचित स्थान देने की माग इस के माथ जडी हुई है। टेलीगिकन श्रीर रेडियो जन जागरण के बहन प्रभावी माध्यम हैं ! उन मे मभी दलो का उसी हिमाब से ममय दिया जाए जिस हिगाब में उनकी मियनि देश में हा । अगर आप अधिक सख्या मे है तो आपका मधिक समय मिले भौर अगर नाई दल कम सख्या मे हे उसे उसी प्रोपार्शन में 74 समय मिले। लेकिन किसी भी हालन में कि-भी दल को इग्लोर नहीं किया जाना चाहिये। ऐसा करना टीक नही है। जहा तक प्रेम इनफर्मेशन व्यरो का ताल्ल्क हे बह भी निष्पक्ष नही है। चुनायो के समय उसने भी वैसी ही बाहियात बाते की है और इलिंग पार्टी का माउंग पीस बना है जिस नग्ह रेडियो ।

रेडियो से जो एनाउसमैट्म होती है उन मे आसक दल का अपर हड रहता है उसनो ही महत्व दिया जाता है । पजाब मे धमुतसर मे बामी 24 मार्च को बाई इलेक्शन हुमा था। का 3टिंग 25 मार्च को हई । जन मच काफी आगे बा काफी मतो में लीड वर रहा था। लेकिन बदकिस्मती की बान यह है कि रेडियो ने एक बार भी एनाउस नही किया कि जन मय का केंडी केट इतने मतो से लीड कर रहा है। सगर कोई इस्ट्रीमी जीतना है कही भी पूरे देश मे तो हर पंडह मिनट या धामे घटे के बाद जो भी प्रमारण होता है तो बता दिया जाता है कि काग्रेम का बीडीडेट इतने मतो में आगे है। अमृतमर बाली सीट एक प्रतिष्ठा की सीट थीं । मुझे बताया गया है कि वहा की पूरी कैबिनेट उस मीट को जीतने के लिए लगी हई थी ।

पालिमेंट के मैम्बर मदन मे जो हुछ कहते है उसके बारे में जो एनाउममेट्स होते हैं उस पर भी मुझे यही जिकायन है। अगर धापकी पार्टी का कोई सदस्य यहां भाषण करना है तो उसको वे काफी कवर करने हैं लेकिन जब धन्य पार्टियों के सदस्य बोसने हैं नो यह नक नहीं बताया

जाता है कि किस पार्टी के किस सदस्य ने क्या कहा! मचनारी कागज का कोटा देने में भी पक्षपात से काम लिया जाता है । छोटे भणवागे को कम कोटा दिया जाता है या बिल्कूल नहीं दिया जाता है। जो बडे भवबार है, जो मोनोपोलिस्ट हैं उनको ज्यादा दिया जाता है । कांग्रेसी प्रखबार झौर जो कम्युनिस्ट मखबार हैं उनको ज्यादा दिया जाता है उनके साथ पक्षपात विया जाता है । वही बात विज्ञापन देने के बारे में कही जा सकती है। मै उदाहरण देना बाहता हू । जन युग झखबार जिम दिन प्रकाशित हुआ उमी दिन उसको सरकारी बिजापन बहुत अधिक माला में दे दिए गए । नण ग्रम्बबारों का ग्रीर म्ब्रास तौर में हिन्दी के प्रखबारो को काफी विलम्भ में कोटा दिया जाना है । ग्रमाबारी कागज की बभी बहत ज्यादा महसम की जा रही है। अगर यही हाल रहा तो इन अखबारो की हालन दयनीय हो जाएगी। दैनिक वीर धर्जन में भाज ही जो निकला है उसका मैं काट करना चाहिना हू

सूचना एव प्रसारण सक्रालय की रिपार्ट मे बनासा गया है कि 1973 मं भारत मे 71000 टन सवाबारी कागज झाना था किन्तु उससे घठारह टजार टन कम आया । देश में झवाबारी कागज का जो स्टार्क था वह वस होना जा रहा है झौर विदेसो से कम मप्लाई हा रही है । इसके कारण पहले मे ही विद्यमान कागज की स्थिति झौर गम्भीर होती जा रही है ।

ग्रगर झखबारी कागज की यही स्थिति रही तो छोटे प्रखबार एक दिन बिल्कूल बन्द हो जाएगे।

डिफ्यूबन प्रौर डीलिंकिंग के बारे मे हम बहुत विनो से मुनने प्रा रहे हैं। जिम तरह ने हम नही बाहिने हैं कि किसो का भी एकाधिकार हो बाहे वे मिल मालिक हो या बहुत ज्यादा बैसे बालं दूसरे लोग हो, उसी नरह से हम यह भी नहीं बाहने है कि प्रखबार सरकार की मिलकियन मे बणे जाएं ग्रीर जिम मनमाने ढम से सरकार रेडियो ग्रीर टेलीविखन का उपयोग करती है उस्की मजमाने ढग से समाचार पत्नो का भी वह उपयोग करेती। मुझे एक टेलीग्राच विला है। यह मुझे कहा से प्राया है, बैसे मिला है इनको मे नहीं बताकंगा। इयगर झाप झादेश दें तो मैं इसको सभा पटल पर ग्वा सकताह....

सजापति महोबच : इमका बाप तथ्य कह दे ।

भी राज रतन सर्जाः वही कर रहा हू। इसका सम्बन्ध डिफ्यूजन झीर डीनिंकिंग मे है। इस तार को देख कर एक बहुत झड़म मसला मायने झाता है। तार में यह कहा गया है -----

"G. D. Birla at Delhi. Contact purchase news agencies. Talks with Labour Minister progressing."

जिस तरह से यह घाया है मैं ने पढ़ दिया है। मेरा कहना यह है कि दंश के पूजीपति मौर सरकार दोनों सिले हुए है, डिफ्यूशन ग्रीर डीलिकिंग की बात बिल्कुल झूठ है, ग्राधारहीन है, दोनों सिल कर सांठगांठ करके सम्पूर्ण देश में ग्राखवारों को ग्रपने माधिपत्य में करने का काम कर रहे है ग्रीर जनता को ये यमराह कर रहे है....

श्वी आई॰ के॰ युवाराख: उनको अपनी बात कहने का पूरा हक है। लेकिन टेनोग्राम का मनलब मेरी समझ में नद्दी भाषा। जरा समझा दे तो अच्छा होगा नाकि में इसका उल्लर दे सक।

श्री राम रतन शर्माः मैंने जा समझा है....

सभाषति महोदय : ग्राप मेरी कठिनाई पर व्यान नहीं दे रहे हैं।

भी राग रहम शर्मा: मै एक बाबय मे खत्म कर रहा ह । मैं मती महोदय से झाग्रह करूगा फि वह धाल इडिया रेडियो को धाटोनोमम बाडी बनान के लिए कदम उठाए यह भी देखे कि प्रेस पर, सख्यबारो पर किमी का एकाधिकार न रहे। किमी भी बड़े पूंजीपति धौर मरकार के बीच कोई सांठगांठ न हो । इस ग्रोर मंत्री महोदय विमेय ध्यान दें धौर मेरी बालो का अपने उत्तर में जवाब दें।

SHRI PATTABHI RAMA RAO (Rajamundry) : Sir, I am happly to participate in the debate on the Demands for Grants of the Ministry of Information & Broadcasting. The Ministry through its different media, plays a prominent role in educating our people in the fields of art, music, literature and science. It has the unique opportunity of promoting our cultural heritage and strengthen the cultural unity of India. I am glad to note that there is significant progress in the net-work of All India Radio and Television since independence. As against 6 radio stations at the time of partition, we have today a network of 40 principal stations, 3 low power transmitters, 22 auxiliary centres, 29 Vividh Bharti centres/channels and 139 transmitters. I congratulate the Minister, Deputy Minister and their officials for their team work and wish them all success in their future programmes.

Television as an audio-visual medium goes a long way in carrying any message to the people effectively. But unfortunately, TV centres were commissioned only at Delhi, Bombay, Srinagar, Amritsar and Poona during the fourth plan. This shows that no centre was opened in South India during this period. I suggest that steps should be taken to start TV Centres immediately in places like Hyderabad, Madtas, Bangalore and Tuvandrum

16 hrs.

I understand that a Base Production Centre for TV will be opened at Hyderabad during the Fifth Plan. Besides this, relay stations at Visakhapatnam, Vijayawada, Nellore or Cuddappah, Kurnool and Warrangal may also be set up in Andhra Pradesh, so that the people throughout the State will have the benefit of witnessing the programmes. I also understand that the Andhra Pradesh Government have drawn up a scheme for the installation and maintenance of 3,000 community television sets during the Fifth Plan Period in rural areas. In view of the meagre finances of the State Government and the inability of the people in backward areas to contribute for the sets, I request the Ministry to supply them on full subsidy basis. In fact, the Government of India should extend this help to all States, leaving only the responsibility of maintenance to them.

I would like to suggest that the quality of programmes on TV should be improved.

[Shri Pattabhi Rama Rao]

The programmes should be more imaginative and attractive to the spectators. More items from South India should be prepared by the TV centres located in northern India to promote national and cultural integration. The frequency of South Indian films on TV programmes in the capital should be increased. The Telugu language is spoken by a majority of people next only to Hindi. So, there is no reason why more films in Telugu should not be screened on TV. I request the Ministry to consider the matter and do the needful.

The present capacity of radio stations in Andhra Pradesh is poor. There is a complaint from the public that programmes from one station in the State could not be heard by people in the other parts of the State. The Ministry should take steps to improve the transmission capacity of radio stations located at Hyderabad, Visakhaoatnam, Vijayawada and Cuddapah.

16.03 hrs.

[SHRI DINESH CHANDRA GOSWAMI in the Chair].

Andhra Pradesh is one of the States where community radio sets have been organised on sound lines by the State Government, covering all areas. The scheme worked well and reached even the remote areas. But, in recent years, the dry battery packs required for the sets are in short supply making the community radio sets idle. As already proposed by the State Government, the Ministry of Information and Broadcasting may issue instructions to Mesars. Union Carbide India Limited, Calcutta, to supply them to the State Government on priority basis.

I feel the medium of the radio can be better utilized in the present economic situation. The Ministry may consider the possibility of announcing the prices of essential commodities daily on their news services net work or commercial broadcasting. This will have a positive impact on arresting the rise in prices of commodities of daily use. Similarly, wide publicity may be given to news where punishment was given to hoarders and profiteers.

A word on documentaries. The Films Division of the Ministry produces several documentary films on men and matters of national importance which will be shown in theatres throughout the country. These films will really educate our people, especially the youth, to know about the prominent personalities who have done their best for the country. There are many leaders in our country whose services we should recall with gratitude and who can be a source of inspiration for the younger generation. I can give the example of Andhra Kesari late Shri T Prakasam, whose patriotism and sacrifice during the freedom struggle was well-known throughout the country. He devoted the best years of his life for the cause of the country and even bared his chest during the visit of the Simon Commission. A towering personality as he was, Shii Prakasam inspired thousands of people to participate in the freedom movement. His birth centenary was celebrated recently in our country. Even the Posts and Telegraphs Department issued a special stamp in his honour. But, in spite of the repeated requests from the State Government, the Ministry could not bring out a documentary on his life. This is quite unfortunate. To treat him as a local or State leader is to deny the unique services rendered by him for the country. I sincerely request the Ministry to reconsider the matter and produce a film on his life even now. I suggest that the Ministry should identify such leaders from each State and arrange documentaries on their lives.

I understand that the Publications Division of the Ministry could not bring out so far the book on Prakasam under the series "Builders of Modern India". I request the Minister to look into the matter and publish the book as early as possible.

I would like to say a few words about the staff. The personnel working in the State Information and Publicity Departments should be taken to the various media of the Information & Broadcasting Ministry the medium of local dialect. This is a hilly on deputation so that they will be wellequipped with the latest techniques of pub- Stations. Its KW power must be licity. The officials of the Ministry may creased. also be deputed to State Governments to have the benefit of their knowledge and tance of 30 miles, at Potangi, the people experience. The Ministry may sympathetically consider the problems of the staff artistes and provide them security in service so that the best talent in them could tion, though it has a rich cultural heritage. properly be utilised.

With these remarks, I support the demands of the Ministry of Information & Broadcasting.

SHRI BANAMALI PATNAIK (Puri) : Mr. Chairman, Sir, I support the demands of the Ministry of Information and Broadcasting.

This Ministry has been doing very good work specially for the purpose of national integration. In the midst of diversity, all these media play a very important role in bringing about national integration. The radio, the television, the publications material all go together to bring in the national sence of oneness in the country.

While the role of All India Radio is very significant, I would say that many of the areas are not well-served. There are three radio stations in Orissa, at Cuttack, Sambhalpur and Jaipur. They really do not cater to the needs of the area. Cuttack Radio Station was established in the year 1947. But even after 26 years of Independence, it has not been improved. It has not got its own building or studio. The steps have not been taken to build the studio though land has been acquired. Necessary steps may be taken in the matter immediatly.

located in one of the most tribal areas, it features in Orissa which depict the lufe of does not function well. It does not cater the people in Punjab, Rajasthan and other to the needs of the tribal people. They areas. They are doing the work of speak Koya, Gadba, Saure and other local national integration. They give a new languages. The steps must be taken to sense of ideas. We come to know where transmit news of local importance through we are. They are really doing a good job.

area. There is a small-powered Radio in-Otherwise, it cannot reach the interior area. Even from Jaipur, at a discannot listen.

Similarly, about Sambhalour Radio Stathat radio station transmits news of Cuttack only The local people should be encouraged so that local talent may be found out and utilised, for various programmes. There is an essential need to have another radio station at Baripada which ' is another tribal area. They speak Santhali and Oraon language. There is rich talent in that area It was formerly a princely State of Mayurbhanj. The rulers encouraged the local Chhau dance and other cultural activities. But they cannot go to Cuttack or to other places because it is too expensive. Gradually, the Chhau dance is dying out as there is no State patronage. Therefore, it is the duty of the Song and Drama Division to encourage the Chhau dance. It can be shown in other places. It is a sort of martial dance. It is found nowhere else, I would request the hon. Minister to see that the Chhau dance is encouraged so that it has a place in the Song and Drama Division and it goes round other places in the country which will bring about national integration It is a peculiarity of that area and specially confined to the tribal people.

Then, it has been alleged that the Song and Drama Division is showing dramas which have really no importance. I am sorry that one of the hon. Members has said that. I must congratulate the Song and Drama Division because they are showing a number of dramas in different parts of the country. For example, I have Regarding Jaipur Radio Station which is seen many of the oramas, many of the

[Shri Banamali Patnaik]

The Song and Drama Division is showing beautiful features, beautiful films, beautiful dramas, etc. They also encourage the local artists and artists of one province are deputed to another province. They also show their dance and drama and in that process, there is real national integration.

Some hon. Member has spoken about big newspapers. I do not want to talk about big newspapers. What about small newspapers? May I talk of my own State? There are only three or tour daily Oriya newspapers and they are published from Cuttack or Bhubaneshwar. The total circulation of these newspapers cannot exceed one lakh. And what about the population ? It is very large. More than two crores of people are living there, 26 pcr cent of the people are literate and they want to read newspaper. Can they get the newspaper? The papers are published from Cuttack and Bhubaneshwar and they cannot reach Jeypore or Kalahandı or Sunderghat even within 48 hours. Of what use is it then ? How are you going to encourage small newspapers ? Every regional headquarters should publish a small language newspaper. Are you not going to encourage this ? If you do not encourage this, how can you give better service to the people ? You should encourage specially regional language papers. Even in district headquarters there is no news agency. Even the All India Radio do not have correspondents in all district headquarters. Then how can we encourage dissemination of news-particularly when you get the newspaper after 48 hours ? Therefore, it is necessary that the Ministry of Information and Broadcasting should see that small newspapers, specially language newspapers, are encouraged; and all sorts of assistance should be given for that purpose. We have a policy, we have the philosophy, to serve the peak. If we do not encourage publication of small newspapers, how can we educate the people, how can we serve the people ? Englishknowing people are very few. Therefore, the language newspapers will not affect the English newspapers. On the contrary, the

English newspapers are carning the maximum revenue through advertisements. Therefore, as I have said, it is absolutely necessary that we should encourage small newspapers, particularly language newspapers.

Mr. Sanghi has spoken about the Press Commission. I do agree with him. The last Press Commissior was set up some 20 years ago; therefore, all those recommendations are today out-of-date. It is necessary that a second Press Commission is constituted now to look into all aspects of press like working journalists, circulation of papers, news agencies, cost of the paper, encouraging small newspapers, etc. It is high time that the Ministry considered setting up a second Press Commission to look into all aspects and submitted their recommendations.

This Ministry is also publishing some books. I remember I had been asked to recommend a person for publication of a book some time ago by the National Book Trust. The same person whom I recommended to National Book Trust has been asked by the Ministry of Information and Broadcasting to write the same book. He has taken six years and still the book is not ready. Is he the only talented man, who has got all the material ? Can you not entrust it to our younger generation, to those people who are in colleges ? Can they not write books ? We have been waiting for the last six or seven years for that person to write the biography of Pandit Gopavandu Das. Neither the National Book Trust nor the Ministry of Information and Broadcasting has published it. I do feel that there should be some sort of coordination between these two departments, the National Book Trust and the Ministry of Information and Broadcasting, because the same books are published by both. The entire publication should go either to the National Book Trust or should be under the Ministry of Information and Broadcasting. There should be no duplication in the publication of books. There should be proper coordination.

Such books, Mr. Hari Singh said, might was high time that the nomenclature of cost more. I do not agree with him. They this Ministry was changed to Ministry of must cost less so that even poor people Propaganda and Blustering. Instead of are in a position to buy the books, specially refining our sensibilities, it is deadening and the students in schools and colleges. coarsening it through some of its crude

My friend, Mr. Priya Ranjan Das Munshi, was referring to Sarat Chatterjee's Centenary. I fully associate myself with his views. I read Sarat Chatterjee's book, Pather Dabi', when I was a school boy, That inspired me and many students in our school days. That book was then prescribed. Another book is 'Secha Prachnu' which gives a picture of social change, the social outlook in life. These two books must be translated in all regional languages so that people may read them widely. Sarat Chatterice was a national writer ; he did not belong only to Bengal. He influenced the people of various regions through his nationalistic and revolutionary writings. The Ministry of Information and Broadcasting should arrange for publication of these two books in all regional languages. There has been the shortage of newsprint. But what steps is his Ministry taking to meet the shortage ? Orissa, why Orissa, Madhya Pradesh and so many other States are full of forest I wealth. Can we **B**O start industry ? setting Up some Daper Cannot this Ministry undertake this thing ? How long are we to go on depending upon imports ? Should not we have the newsprint of our own? What is wrong with us? We must take steps, we must have other methods so that we produce our newsprint and our people get the necessary newsprint and paper and we have more newspapers circulated in the country. Our reading public is not much and even that newsprint required is not available. It should be the duty of this Ministry to see that they encourage publication of more newspapers and production of more newsprint. They must undertake setting นก more newsprint factories in the public sector so that we can fulfil our demand.

SHRI SURENDRA MOHANTY (Kendrapara): Rising to speak on the Demands for Grants of the Ministry of Information and Broadcasting, I personally feel that it 5 LSS/74--10

this Ministry was changed to Ministry of Propaganda and Blustering. Instead of refining our sensibilties, it is deadening and coarsening it through some of its crude vulgarities, particularly, through its Vigyapan Karyakram of the Vividh Bharati and other frivolous productions. Instead of broadcasting objective information, it is purveying stale speeches of Ministers and news items which have absolutely no news value. Instead of enriching the contents and quality of our democracy it is pulverising it by the basest kind of partisan propaganda, particularly, during the time of elections.

It is a pity that a person of Mr. Gujaral's refinement, erudition and culture should have to preside over a tabble which I call the Midistry of Information and Broadcasting. The All India Radio has posed a veritable menace and challenge to the contents and quality of our democracy.

Much is being said about the monopoly of the Press. 1 ask the hon. Minister to reply-- what about the monopoly of All India Radio ?...

SHRI SOMNATH CHATTERJEB (Burdwan) : By whom ?

SHRI SURFNDRA MOHANTY : Monopoly of vested interests in the ruling Party. I will quote from the *Hindustan* Standard, a paper which is very much nearer to the Party in rower as to how the All India Radio had behaved during the last mid-term election in Orissa, particularly in the Chief Minister's constituency. This is *Hindustan Standard* of 15th Marck, 1974.

"Before the poll the entire propaganda machinery of the State Government and the Centre were geared up to boost the image of the ruling party. The Cuttack station of All India Radio made repeat broadcast of a particular Oriya play denegrating the former ruling family of Dhenkanal, while the Field Publicity Or[Shri Surendra Mohanty]

ganization of the Ministry of Information and Broadcasting stepped up its activities at least three months before the poll and in a very subtle way projected a very bright image of Mrs. Indira Gandhi among the uninhibited rural masses, particularly among the Harijans and Adivasis."

Sir, I am not allergic to the image of Shrimati Indira Gandhi, but I say, not by images alone. The India Radio cannot sustain itself by images of Mrs. Gandhi alone. Those images must have some realistic contents and I take very strong exception to this activity of the All India Radio being utilised in a partisan manner to boost the political interests and the vested interests who are also equally entrenched today in a kind of power monopoly.

Sir, before I come to the problems which affect us most, I want to make a few observations on the so-called monopolistic control over the Press,

If you look at the Press Registrar's Report, 1972, you will find that more newspapers came into being in 1971 than in any previous year. The increase in the number of dailies was even more remarkable. During the quinquennium ended 1971, the number of newspapers increased by 41 per cent and their circulation by 17 per cent. The growth of the Press could have been still bigger had it not been for the shortage of newsprint in the country which continued to be rationed. The Report says and I quote :

"Although with the growth of the Press, the number of news-interest papers owned by common ownership units in the country also increased from 194 in 1966 to 285 in 1971, the proportion of the circulation of news-interest papers belonging to common-ownership units to the total circulation of newspapers increased only marginally from 24.6 per cent in 1966 to 26.3 per cent in 1971. During the quinquennium, the percentage of circulation of papers belonging to This is permissible.

common ownership units fluctuated within a narrow range of between 23.3 and 26.6."

These are not my facts. These facts have been provided by the Registrar of Newspapers. And, whatever you may say, the monopoly press is only controlling the circulation to the extent of 23.3 pcr cent to 26.6 per cent. Would you call it 'monopoly control'? And, if you are so keen to remove monopolistic control over the public opinion, I say, Charity must begin at home. The Government of India's monopolistic control over the All-India Radio must be removed first.

Sir, I had raised this subject time and again, namely, to convert this All-India Radio into a corporation.

In the course of a debate on the 24th April, 1972, the then Minister of Information and Broadcasting, Shrumati Nandini Satpathy, while replying to my point, said, and I quote her :

"These objectives . . ." ----that is, to redeem the All India Radio from the cultches of the monopolistic control---

"... cannot be attained, merely by our constituting All India Radio as a Statutory Corporation as has been demanded by some of the Members here. We, therefore, reject this easy solution and are at present engaged on detailed consideration of measures which will encourage professionalism in various spheres of activity."

Now, Sir, I don't find the hon. Minister here but I will ask his Deputy who is perhaps more adopt in burning jeeps during elections in Bolangir district . . .

SHRI S. A. SHAMIM : This is hitting below the belt . . .

SHRI MADHU LIMAYE (Banka) This is permissible. SHRI SURENDRA MOHANTY : 1 want him to satisfy the House as to what steps are being taken to implement the assurances which had been given on the floor of the House, to the effect that some kind of measures which will encourage professionalism in various spheres of activity will be undertaken and there will be some kind of decentralisation.

I now come to Radio Stations, and the demand for a full-fledged Radio Station for Cuttack.

Sit, the House will recollect that the people of Orissa have been urging upon the Ministry since a long time for a new studio building at Cuttack. I had made a reference to this demand in the year 1971 to which the then Minister of Information and Broadcasting, Shrimati Nandini Satpathy, in course of her reply had laid the blame on the Utkal Congress Government for its allegedly unresponsive attitude. I would quote here her speech. She had said:

"In Orissu, unfortunately, the progress of our development plans has been held up on account of unresponsive attitude of the State Government. For instance, the State Government have not given us the possession of the land at Cuttack which was not for constructing the radio station building."

then, she went on to say and I quote :

"I hope the hon. Member, Shri Mohanty will use his considerable influence on the State Government to extend their cooperation so that we can serve the State better."

The land had been released by the State Government but the 1 & B Ministry was not taking possession of the land for the leason or the other. Be that as it may, the building never came up.

Again the Minister assured the next year and I quote : \$1\$\$\$/74---11.

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"The work has already started on that."

But, what was the work that was taken up? Not a new building for the Cuttack Station of A.I.R. It was a scandal in a land deal involving Rs. 4 lakhs. I quote from the news item that appeared in the *Hindustan Standard* dated 22-8-1973 which says :--

"The Central Bureau of Investigation is understood to have seized some papers from the Cuttack station of All India Radio in connection with Rs. 4 lakhs land deal scandal, involving the Information an dBroadcasting Ministry and a senior official of the Government of India

"It is alleged that the All India Radio had purchased a land from a senior Covernment of India officials, who had also a stint with Information and Broadcasting Ministry at a cost of Rs. 4 lakhs. Though the land was leased out by the State Government, it was shown as a iovati land The lease term of the land. situated near the Cuttack Convent, was to expire in a short time before it was finally acquired by the Information and Broadcasting Ministry. The land has been acquired in connection with construction of quarters for the staff of the Cuttack AIR.'

We have not been given any building for the Cuttack Station of All India Radio as yet. The land deal amounts to Rs. 4 lakks. I say this with a sense of responsibility that the previous 1 & B Minister and the present Chief Minister, Shrimati Nandim Satpathy had a role in this I would only urge upon the Minister to be bold enough to lay the C.B.1's report on the table of the House so that we may know what the actual facts are.

Since the time at my disposal is very short and you have warned me finally. I would only say that the Covernment is trying to pressurise the newspapers in a particular way.

[Shri Surendra Mohanty]

Apart from the fact-finding Committee's actions, the Government wants to delink the press from the big monopoly houses but I would like to know what was the basic necessity of appointing a fact-finding Committee at all ? I would read out a letter written by the Registrar of Companies of West Bengal to the General Manager of the Statesman in the year 1970. It reads as follows:---

"Gentlemen, I have to request you to please let me know whether the Managing Director of your Company visited Delhi in the month of December, 1969. If so, the date of the visit together with the purpose thereof and expenses involved may please be furnished within seven days from the date of receipt of this letter."

Sit, I would like to know under what provision of the law the Registrar of the Companies is entitled to address such kind of letter to the executive of any concern.

Are such letters written to the General Managers of the big monopoly houses with whose black money to-day you are sitting in this House?

Therefore, the fact-finding committee is nothing but a very insidious instrument which is being utilised by the Government in pressurising the newspapers in a particular way. On the one hand it is being said that it is not the large newspapers, which are being published from the metropolitan cities, which are influencing the public opinion but it is the small press which is actually catering to the teaming millions and providing them information. But on the other hand you say the big newspapers which enjoy a circulation of only 26.3 per cent are occupying a monopolistic position. If you are genuinely concerned with removing monopoly the policy-makers of the Government must extricate themselves first from the tentacles of the monopoly houses on whose black-money you are in power.

With these words I oppose the Demands of the Ministry of Information & Broadcasting with all the seriousness at mV command.

भी परिषुणनिम्ब पेम्युली (टिहरी गढवाल) : सभापति जी, मैं सुचना झौर प्रसारण संजालय के बनुदान की मांगो का समयंग करता हूं। हमारे विरोधी पार्टी के कुछ सित्रों ने यह जिकायत की है कि झाल इडिया रेडियों कांग्रेस के प्रकार का एक साधन बना हुआ है। उनका यह भी धारोप है कि समांचार-पत्नों को खरीदा आता है। उन्होंने यह सुमाव दिया है कि झाकाजवाणी को एक कार्योरेशन बना दिया जाये । मैं समझता हं यह सब भ्रामक बातें हमारे विरोधी दलो की हैं। मैं उन देशों की बात नहीं करता जहा तानाजाही सरकार है या जहां जनतन्त्र नही है किन्दु यदि निष्पक्षता के देखा आये तो ससार के किसी भी देश में जहा जनतन्त्र है, वहां के रेडियों में विरोधी दलों को इतना स्थान नहीं मिल पाना है जितना कि हमारे देश में विरोधी दलो को मिलता है । यह बात सही है कि झाल इडिया रेडियो को बध, हड़नाल या समाजविरोधी कार्यवाहियों का माध्यम नहीं बनाया जा सकता है। म्रणर झमुक स्थान पर कम्युनल रायट होता है ग्रीर उसका जिस ढग से विरोधी पक्ष प्रसारण चाहने हें वैमा यदि आकाशवाणी से होता है तो स्वाभावत उसका ग्रसर दूसरे स्थानो पर भी पडता है । इनके विपरीत आम जनता मे तो इस बात की भी शिकायन है कि आकाशवाणी से इन बाती का, विध्वसक कार्यवाहियों का, तोड-फोड और हड-ताला का जिलना भ्रधिक प्रसारण किया जाता है उसका सच्छा ससर साम जनता पर नही होता है। उससे उस प्रकार के विध्वसक तत्वों को भौर मचिक प्रोरमाहन मिलता है । इसलिए मैं समझता हं इस प्रकार का झारोप सर्वया निराधार है। झाकाब-वाणी झौर टेलीविजन प्रचार के साधन नहीं हुआ करते. वे प्रसारण के साधन होते हैं। इनमें कोई सन्देह नही कि यदि हमें यथास्पिति कामभ ग्रजनी है तो जैसा वे वाहते हैं उसी प्रकार का प्रसारण या प्रचार प्राकासवाणी के माध्यम से ही किन्तु हमे यह देखना है कि हमें मथास्थिति कायन रखनी है या सामाजिक परिवर्तन के लिये एक नयी दिमा का सलपात करना है । यदि हमें सामाजिक परि-वर्तन करना है हो उसके लिए सासन की एक

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मीति है भौर उम नीति के झतुंमार प्रचार झौर प्रसार दोनों ही करने की मावश्यवन्ता है।

फीडम आफ प्रेस की बान वही गई है। कसी कीडम ⁹ क्या उन झखबारो के मालिको का जोकि दूसरे जयोग ध्रे करने हैं, जो इजारेदार हैं प्रयने विचारों की पाजादी चाहते है या जा श्रमजीवी पत्रकार हैं, जो पत्रकारिता का दक्षा करते है, उनके विचारो की स्वतन्त्रता हो ? मै ममझता डू आप किसी भी महीने के समाखार-पत्न उठाकर देख लीजिए, जिसने भी बडे बडे समाखार-पत्न हैं उनमे सरकार और झासक दल की नीनियो की जितनी मालोचना होसी है मेरे खयाल ने उमका दसवा हिस्सा भी मरकार की जा उपलब्धिया है, उनकी तारीफ मे नहीं होता है। इनलिए इस प्रकार का प्रचार भी सर्वया यलन ग्रीर भ्रामक है।

इतना सब बहने के बाद भी भ्रपाजीशन के हमारे मिलो न मखवारा की जा गिरती हई हालत है, उनका जो म्टैडर्ड गिरना चला जा रहा है उसकी तरफ काई इद्यारा नही विया है यानी धखबार की गिरती हई दशा को, पत्रकारिता के स्तर को कैसे जया उठाया जाये । हमारे देश मे जिला स्नर पर धौर तहसील स्तर पर जिस प्रकार के येलो प्रेम, घटिया किस्म के प्रखबार निकाल रहे हें मैं समझता ह यह हमारे लिए, हमारे जनतन्त्र के लिये बडी लज्जा की बात है । शासन को उनपर झकुझ लगाने की जसरत है । भाज पत्र-कारिता धौर राजनीति दो ऐसे व्यवसाय हैं जिनमे किसी गोग्यता की बसौटी नही रखी गई है। जो व्यक्ति आहे पत्नकार बन जाता है सौर जो व्यक्ति बाहे राजनीतिज बन जाता है। मैं समझता हू ऐसे बहुत से स्वान हैं, देहरावृन मे ही मैं जानता हु ऐसे जिरकार अट्टावार्य है जो लिखना पढ़ना तनिक भी नहीं जानते, ने धखबारो के सम्पादक बने हुए हैं, बैनिक प्रवचारों तक ने सम्पादक बने हुए हैं। वे कैसे कागव का कोटा लेते हैं और कैसे पद का बुदपयोग करते हैं यह कासन से छिपा हुआ नहीं है : इतलिए में अपोजीवन से मनुरोध करना चाहुगां कि वे इस बात का भी समर्थन करें कि इस बकार यसकारिता का वो स्तर गिर रहा है उसकी क्रमा वहाया जाये.

उनका यह कहना है कि माल इंडिया रेडियो को एम पायोरिशन बनाया जाये लेकिन विम प्रकार का रापरिशन बनाया आये थ्रीर क्या प्राप समझते हैं कि कापरिशन बन जाने माल से भाकाशवाणी का स्तर जैसा भ्राप चाहने हैं उसके म्रनुमार सुछर जायेगा? क्या भ्राप चाहने हैं उसके म्रनुमार सुछर जायेगा? क्या भ्राप चाहने हैं? इमारे देश से भाकाश-वाणी से जो प्रमारण होते हैं उनका देश भीर देश के वाहर भी भ्रमर होता है इमलिए गामन को भारन सरकार को दबना होता है कि उम पर ठीक प्रकार से नियन्त्रण रहे।

हमारे जनसघ वे भाइयो न अभी पिछले वर्ष 17 जुलाई वा हुगली से काफेन्स वी घी मौर उसके बाद श्री घटल बिहारी ताजपेयी ने कहा या कि हम प्रपना प्रलग से रेडियो चलायेंगे। उन्होने यह भी कहा था कि यह जो ग्रास इण्डिया रेडियो भारत सरकार चलाती है उसका हम बन्द करायग। उसका वे बन्द नो नही करा मके लेकिन उसके तीन दिन बाद ही 21 जुलाई का ट्रिवेंड्रम मे तोड फाड हुई जिसके फलस्वरूप वहा प्रावाग्न-वाणी का कंन्द्र कुछ घटो के लिग बन्द हुआ था। इसमे वे जरूर सफल हुए यद्यपि मै यह नही कहता कि उमये जनमघ वा हाथ था या किसी मौर विरोधी पार्टी का हाथ था।

टेलीविजन का आकाशवाणी से अलग करने वा जा निक्ष्य किया गया है उनका मै स्वागन करता ह किन्तु इमका परिणाम यह न हो कि ये दोनो अलग अलग दिशाको मे जाने लगे। हम चाहते है वे एक बूसरे के पूरक बने एक दूसरे के कप्लीवेन्द्री हो। मैं यह प्रनुरोध करना चाहूगा कि शिक्षा की बात है युवको को नयी दिशा दने की बान है, किमान है फेमिनी ज्लानिग है धौर विकास के दूसर कार्यक्रम हैं----इन बातो को टेलीविजन के माध्यम से आप प्रधिक से प्रधिक प्रमारण करें ताकि जनशिक्षा भीषक से प्रधिक बढ सके।

एक बात और नडी चिन्ता की है। प्राप्ताझ-बाणी के समाचारो का स्तर उतना ऊचा नही है जिसकी हम उससे बपेका करते हैं। प्राकाशवाणी को बहुत कुछ न्यूज एजेन्सीज पर घपने समाचारो के लिए निर्मार होना पडना है। मैं युष्ठाच देना

[भी परिपूर्णातन्य यैग्युली]

भाहगा कि झाकाभवाणी में मधिक से व्यधिक सवादवाता माप रखे जो गक्सवन्सिवली भाषका न्यूख, स्टोरीज स्कूप्स भादि दे भौर वह इम तग्ह से दें ताकि समाज की क्या भावव्यकता है उसके भनुमार भाषको समाचार मिल सकें। न्यूख एजेन्सीज की मार्फन द्यापको जो ममाचार मिलने है उनसे जनता में भ्रमक प्रचार होता है। ग्रपन सवाददाना रखने से इस प्रकार भ्रामक प्रचार भी बन्द हो जायेगे भौर जनना में प्रावाणवाणी की साख भी मधिक बढेगी।

न्युजप्रिन्ट की शार्टेज की वजह से इसमे काई मन्देह नहीं कि ग्रखबारों को बहुत बढा धक्का पहुचा है इसलिए भाकाणवाणी के लिए यह बहुत बडी चुनौती है कि न्यूजप्रिन्ट की गार्टेंज की वजह से खबरो पर जो बुरा भमर पटा है, भावाश-वाणी से उसकी पूर्ति की जाये तथा अधिक से अधिक समाचार दिये जाये। मै इस बात का म्बागन करना हू कि मस्री में बाप टेलीविजन का ग्लिइग स्टेमन खोलने जा रहे है, मगन वर्ष तक वह खुल जायेगा। मैं आशा करना हु उमसे उत्तर प्रदेश के पहाडी क्षेत्रा की जनत। का अधिक लाभ पहचेगा। उसने माध्यम से ग्रापको विमानो के हित की अधिक में ग्रधिक बाते प्रमारित करनी काहिए ताकि पहाडी क्षेत्र तथा दिल्ली के मान पास तक सारा इलाका, उसके किसान उसमे साभान्वित हो मके।

मै एक बान आकाषवाणी में हिन्दी में कास करने वाले कर्मवारियो, खाम तौर मं पत्नकारो के सम्बन्ध में निवेदन करना चाहता हू। यू ता मैं इस बात का स्वागत करना ह कि मूचना व प्रसारण मन्नालय प्रपनी सीमित मर्यादा के झनुमार हिन्दी को थोडा बहुन प्रात्माहन द रहा है यद्यपि बिननी प्रपेक्षा उनसे की जाती है उतना नही दना । धाज झावाजवाणी में काम करने वालं हिन्दी पक्कारों की वडी दयनीय दगा है। मैं निवेदन करना चाहता हू कि पे-रैजनलाई बेसन के सम्बन्ध में जो निर्णय लिए गए वे उसमे जहां झापने न्यूब-रीडर्स या हूनरे लागों के वेतनमान बढ़ाये है उनका इसर यह हुआ है कि इसके विपरीत जो हिन्दी के पत्नकार उससे काम करते हैं उनका बेलन सधिक घट गया है। मैं सत्नी जी से निवेदन करना बाहता ह वे इन पर विचार करें तथा एक डिप्टी डायरेक्टर, उपनिदेशक की नियुक्ति करे जो एक्स-क्लूसिंबली हिन्दी के लिए काम करे।

इसी प्रकार राष्ट्रपनि झथवा प्रधान मत्री जव विदेशो को जाती हैं तो उनके माच प्रापके घन्नेजी के सवाददाता तो जाते हैं किन्तु मापका हिन्दी का सवाददाता कोई भी नही जाता है।

मन्त मे एक बात और बहना चाहना हु कि लखनऊ में झाकाशवाणी का केन्द्र है। पश्चिम उत्तर प्रदेश के जिलो में विशेषकर टिहरी-गठवाल, देहरादून, उलग्काशी में उस के कार्यक्रमों की आवाज नही सूनायी देती है। उत्तर प्रदेश बहुत बड़ा प्रदेश है इमलिए झावश्यकना इस बान की है कि नरेन्द्रनगर या देहरादून या मसूरी के मास-पाम मानागवाणी का एक रिलेइग स्टेशन खुले। देहरादून में झग्नेजो के ममय मे झाकाशवाणी का रिलेइन स्टेशन था, लेकिन पना नही क्या उम को बन्द कर दिया गया। लखनऊ के पान रामपुर, कानपुर, इलाहाबाद, वाराणसी मे रिलेइग स्टेशन बुल गये हैं फिर पहाडी क्षेत्रों के लिये क्यो नही एक रिलेइग स्टेशन खोला जाता? मेरी मांग है कि आप इस क्षेत्र में एक रिलेइस स्टेशन स्रोले ।

धन्त मे एक बात मैं छोटे समाचार-पतो के बारे मे कहना चाहना हू। चृकि मैं न्वय एक श्रमजीवी पतकार रहा हू इसलिए उन की दयनीय दसा को जानता हू। जो स्ट्रिन्जर कारस्पीन्डेंट्म जिलो मे रहते हैं उन पर महगाई का काफी बुरा धसर होता है। उन की स्थिति सुधारने की दुष्टि से न प्रखबार के सांसिकों की झोर से, धौर न सरकार की घोर से, कोई कदम उठाया गया है। इमलिये मेरी माग है कि छोटे जिलो में जो स्ट्रिन्जर कारस्पौन्डेंट्स है या जो छोटे झखवार निकालने वाले पत्रकार धौर सम्पादक हैं उन की स्थिति सुधारने के लिये आप के मंत्राख्य की कोई कदम उठाना चाहिये।

भी मानेस्वर हिवेदी (मझमी संहर) आग्यवर, में युषना भीर प्रसारण संकालव की नांगों मा

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समर्थन करता हूं । जहा नक प्राकाशवाणी का सवाल है इस के ढारा समाचारा के प्रमारण मे जो महयोग मिला है इम में दंग के भ्रन्दर मास्कृतिक एकता, जोतीय एकता के मम्बन्ध में बढ़ा सहयोग मिला है। ग्राकाशवाणी ने पिछले कुछ दिनों से इतना सुन्दर काम किया है कि इमरी सारे देश में भामतौर से देहातो में बड़ी सराहना हुई है। प्रामीण कीलों में जहा पर घासानी में समाचार-पव लोगों को नहीं मिलते है, धौर नहा पर पढे लिखे सोगो की सक्या भी कम है थहा पर देश, विदेश के समाचार जानने का एक माल साधन माकाशवाणी है धौर लोग बड़ी उत्मुकना से अपने रेडियो सेट्म खोल कर के ममाचारो को मुनने हैं। इमीलिये मैं कह रहा हू कि घावाणवाणी ने बड़ा ग्रम्छा काम विया है।

जहा तब उस के प्रसार के ग्रमर की बात बान है यो नो विरोधी दलो के लोग अपने मन की बात सूनना चाहते है, ग्रीर जहा जहा उन की हक्मन रहा है उन्होन रम की कोणिण भी नी है। लेकिन हमारे देश क ग्राकाशवाणी डाग ममाचार प्रमारण कितनी मच्चाई के साथ होता है इस का उदाहरण हम को पिछली पाकिस्तान मे हुई लडाई में मिला कि कितना मही भौर मच्चा प्रमारण बांगला देश मे हो रहे युद्ध के बारे मे आकाशवाणी ने देज की जनना को दिया। जब कि इस के बिस्कूल बण्जक्स पाकिस्तान रेडियों ने बिल्कूल गनत प्रचार किया। हमारे यहा झाकाश-वाणी से इस बान की कोणिश होनी है कि ममाबार सही मही रूप में लोगों के पास पहुंचे। इस दिसां में जो काम किया है मैं उस की नारीफ करना है।

जहां नक इस विभाग के चलचित प्रभाग का सम्बन्ध है इस ने भी देश की एकना, साम्छनिक उत्थान में बढ़ा काम किया है। लेकिन यह भी है कि बहुत से चलचित्र ऐसे बने है जिनका दूषित प्रभाव पढ़ा है। साम्वतीर से जो पिक्वर बनाने नाचे लोग हैं उन का दूध्टिकोण पैसा कमाना होता है धौर वह निम्न स्तर के लोगों की भाव-नाभों को उभाइने के जिबे इस तरह के चित्र

दिखलाने है जिन में यास्तव में मार काट, डाका-जनी ग्रीर चोरी हाती है। लाग उन से यह मबक नहां नने कि यह खराब काम हं और चारा तथा डकैनो का किम तग्ह से पकडा जाता है, बल्कि उन की बुराइयों को पकड़ने हैं झौर उन बराइया को ही सीखने है। यह मच है कि बहुत मे लोग डाकाजनी, चोरी, अनैनिकना की तरफ बढे हैं। उस में सिनमा का बहुत हाथ रहा है। इस मे बहुत मुधार की ग्रावण्यकना है। मुधार हो सकता है, ग्रगर सरकार इस पर घ्यान दे तो इस में सकलता मिल सकती है। इस में दो राये नही है कि इन चलचिवा के बनाने में बहुन काला धन लगाया जाता है। उस को तरफ आण्य मदी जाती है। और जो लोग काला धन लगाने है वह देश का लाभ नही पहचाते बल्कि झौर काला धन बनाना चाहने है। इस दिशा में सरकार को मावग्राली बरतनी चाहिये और जो लोग पैसा कमाने की दुष्टि से चण्टे ग्रमलीलना का प्रदर्शन हो, चारे अनैतिकता का, चाहे गैसे दृश्य दिखाले हो जिस में निम्न स्नर के लोगों की प्रवृत्तियां इस तरह के चिन्न देखने की झोर बढे, उन पर नियत्रण लगाना चाहिये। इन चलचिवो का ध्येय हाना चाहिये मामाजिक उल्यान, देश मे एक ग्रच्छी भावना ग्रीर विचार पैदा हो, इस दुप्टि-काण में इन का बनाना चाहिये। मगर देश में इन चलचित्रो के बाग मनैतिकना पैदा हो ग्नीर समाज में भ्रष्टाचार पैदा हो, लोगो मे कुप्रवृत्तिया पैदा हो, तो इस को बन्द कर देना भच्छा होगा बनिस्बन इस के कि देश पर कुप्रभाव

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इस विभाग के द्वारा गीन तथा नाटक प्रभाग द्वारा भी कुछ कार्यक्रम दिखाये जाते है। मुझे भी उन का देखने का भवसर सिला है, मुझ को बहुन भच्छे लगे, श्रीर मैं ने इस बान का मनु-भव किया कि इस तरह के नाटकों को भगर देश के कोने कोने में दिखाया जाय तो एक मच्छा प्रभाव पड सकता हे वानावरण पर । लेकिन इन को बोडी सीमा में ही रखा जाना है झौर बहुत कम प्रदर्भन होना है। होना यह चाहिये कि देश के हर कोने में इस को दिखाया करें।

पडें।

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[भी नागेस्वर हिवेदी]

दूर दसँन झौर झाकाजवाणी में युवा लोगो के लिए भी कुछ कार्यक्रम रखे जात है जिनका प्रभाव युवको पर पडना है। लेकिर झास तौर से इन कार्यक्रमों में सम्मिलित होने के लिये छप्रे-बियन से प्रकावित स्कूल और कालेजो के छान्नो मो ही लिया जाता है झौर एसे ही लोगो का प्रभाव माधारण लोगो पर पडता है। झच्छा हो कि जो भारतीय संस्कृति झौर राप्यतन से प्रचावित युवक है उनको भी इन कार्यक्रम में सामिल किया जाय जिस से सारे देझ ने भाग्तीय संस्कृति का भी एक खच्छा प्रभाव झौर प्रचार हो, उस की झच्छा-इया भी लोगो के सामने झावे।

चलचित्र साखा ग्क बनी हुई है जिस के द्वारा काफी सहायता दी जाती है। जो फिल्मे पहने बनायी गई थी वे सच्छी थी। लेकिन इघर इस मे गिरावट मायी है । इसको ठीक वरना चाहिये घीर किसोरो के लिये, 15 से 19 वर्य की माय के बच्चो के लिये फिल्मो का निर्माण करना चाहिये।

जहा तक मानाझवाणी का विविध भारती कार्बजम है या सूचना सम्बन्धी विंग है हमने वेखा कि उसने अनाज का भाव भी बह बतलाने हैं। कभी कभी जो भाद बनाए जाते हैं उनसे बहुत बुरा प्रभाव पढना है। जब सरकार ने गेहं के व्यापार का अधिग्रहण किया और सरकार एक निक्रियन भाव पर गेह बाजार में खरीदने गई तो उनको उन भाव पर बहुत कम मेह मिला। जहां इसके झौर कारण थे वहा एक कारण यह भी बाकि खने भाव बाजार में गेंह जो विक रहा वा उसके भाव भी प्रसारित किए गण सीर उमना प्रक्राम सोगो पर यह पडा कि सरकार बाजार भास न दे कर कम भाव हम को दे रही है और वे रुके रहे झौर सरकार को कम गेई मिला। इस नग्ह से कभी कभी प्रमारणों से अच्छे फल लिकलने के बजाय बुरे परिणाम भी निकलते हैं। जिस बीज को प्राप प्रपने हाथ में लेता चाहने हें उसके खारे में कम में इस बात का ती भाष ब्यान ग्वें कि द्यापकी खरीद में बाधा आवल्ल न हों। आपने जो भाव प्रसारित किए उससे गेह का भाव घटा नही बल्कि बढ़ा झौर सरकार भी खरीब नहीं सकी, उसकी खरीब मे बाधा पैदा हुई। इस प्रकार के समाबार न प्रसा-रित किए जाएं तो बाधिक प्रज्छा हो।

मोटे अनाजो का भी यही हाल रहा है। जिस तरह से भाव प्रसारित किए गए उनका नतीआ यह निकला कि कही कही पेहू के भाव तो कम हुए लेकिन मोटे अनाज के दास बढ़ गए। इसका परिणाम यह हुप्रा कि लोगो ने अपने अनाज को रोकने की कोशिण की। इम तरह का प्रचार न हो तो ज्यादा प्रच्छा होगा।

अखबारो कागज की भी बहुत सक्त कभी महसूस हो रही है। प्रखबार जितनी वडी सख्या मे निकलने हैं उसी हिमाब से उनका कोटा प्रख-बारी कागज का फिक्म किया गया है। इधर यह प्रवृत्ति वेखने में झाई है कि उन मे सनापार कम होने है विज्ञापन प्रधिक होते है। मालूम होना है कि मखबार मखबार नहीं है, विज्ञापन पक्ष है। इस पर भी सरकार ध्यान दे। प्रखबार लोग विज्ञापन पढने के लिए नही खरीदते हैं प्रौर पढ़ते हैं बल्कि समावार थढ़ने के लिए खरीदते हैं। मैं चाहूगा कि जो ममाचार पद्य ज्यादा सवाचार दें उनको ज्यादा कोटा दिया जाग ग्रीर जो ज्यादा विज्ञापन दे उनको कम कोट दिया आए।

कास्टीटयूसन नगव मे बीस मार्च को कुछ चल विस देखने को मुझे मौका मिला है। उन में जवाहर लाल जी की जीवनी, श्रीमसी इंदिर। गांधी की जीवनी और बेटी तुम्हारे जैसी इंस नरह के चलचित्र दिखाए गए वे, ऐसे दिखाए गए वे जिन से साम्प्रदायिक एकता की भावना को बढ़ावा मिलता है। यह सब चीचें बढ़े ही प्रच्छे ढग से उनमें दिखाई गई । वे चल चित्र नुझे बहुन पसन्व जाए। इस तरह के चल चित्र मुझे बहुन पसन्व जाए। इस तरह के चल चित्र प्रगर ज्यादा दिखाए प्राए लोगो की, ज्यादा इनका प्रवार किया जाएं तो बहुत प्रधिक माभ हो सकता है।

चल चित्रों का बहा तक सम्बन्ध है छनको कल्पना प्रधान ही न बनाया जाए। इस उच्छ के चल चिन्नों का नियांक होना चाहिने दिनकी वेध कर लोगों में नैतिकता की जावना केत्यत ही मौर वे समाथ के उपयोगी अंध बन सकें। बड़े बड़े महापुरुषों की जीवनियों की घटनाओं को ले कर प्रादर्श चित्र बनाए जाने चाहियें। प्रगर इनको तथ्य प्रधान बनापा जाए तो ज्यादा प्रच्छा होगा। दुनिया में इस तरह की घटनाएं बहुत है जिन को चल चित्रों में उतारा जा मकता है प्रीर उनके प्राधार पर चल चित्र बनाए जा सकते हैं। इनसे समाज का भी लाभ हो सकता है, लोग भी मुख सबक सीच सकते हैं प्रौर उनको प्रेरणा भी मिल सकती है।

SHRI H. N. MUKERJEE (Calcutta-North-East): Mr. Chairman, 1 appreciate the courtesy which enables me to participate in this discussion and what I propose to do is to reciprocate it by being very brief. I shall refer only to two topics, one being, that for more than two years now this House has been promised legislation about the working conditions of workers in the cinema industry and two years ago a Bill had been brought to the House which was withdrawn on the ground that it had to be revised and redipfied. 1 suggest that, since on this matter the Min ster has given repeated assurances to both Houses of Parliament that this Bill is going to be brought forward expeditiously on to the agenda, all steps necessary should be taken. If it is found desirable, the Law Ministry can be whipped out of its characteristic dilatoriness and whatever other steps which may be necessary should be taken and this Bill, long overdue, should be part of the law of the land.

I shall also refer to another matter which has caused something like a scandal in this country, namely, the taking over, a little more than a year ago, of Metro Cinema which was a kind of a show-piece of a film house in this country in Calcutta and Bombay started by Metros Goldwyn Meyer and perhaps a year or so ago, there were some surreptitious transactions in Switzerland when the ownership changed hands from the American hands to non descript foreign hands and they nominated an Indian of the name of Shyam Sundar Gunta-whom I mention because he was

mentioned in this House and the Finance Minister described him as more or less a blackguard whom he was trying to get hold of on account of financial transactions of a dubious character. But, in spite of that, in spite of the surreptitious transfer of Metro Cinema to another set of foreign hands and bringing in of an Indian citizen who operates as their representative in this country, nothing has been done to ponder this matter. Now, in regard to this, the Minister has gone on record in both the Houses of Parliament and he has assured Parliament more than once that, in view of the situation in Metro Cinema where the employees are finding it very hard to deal with the new management, the new ownership-if at all legal-he is going to examine the problem of taking over this Metro Cinema, Now, Sir, Government can start with taking over this Cinema which is sick in the most fundamental sense of the term and this American showpiece in this country can easily be taken over.

I would like to know what the Government has decided, after consideration, which has been promised in this House repeatedly in regard to taking over of the Metro Cinema, because the coming in of some very dubious customers as the exalted representatives of the new-fangled foreign owners of Metro Cinema has caused tremendous difficulty, consternation, apprehension and fear in the minds of the emplowees.

I would, therefore, ask the Minister for two things. One, an assurance about the Bill in regard to the living and working conditions of cinema employees and the other, in regard to bis promise about the taking over of Metro Cinema in Calcutta and Bombay.

भीमती सहोवरा वाई राम (सागर) : सूचना तथा प्रसारण मंत्रालय की मनुदान की मांगों का मै समर्थन कग्नी हूं।

मैं समझती हूं कि इम भंत्रालय के कारण अनना में जिक्का का ज्यादा प्रसार हुआ है, यह

303 D. G. Min. of I. & B. MARCI [श्वीमती सहोदरा बाई राख] मलालय देश को विकास के पथ पर ले जाने में सहायक मिद्ध हुमा है मौर समाजवाद की भावना को फैलाने में इमका योगदान काफी रहा है।

मैं फिल्मो के बारे में कुछ कहना चाहती ह। फिल्मे जिस प्रकार की बन रही है उनका यहा वर्णन करने मे भी बडी लज्जा ग्रनभव होती है। इनका बहत बरा मसर हमारे लढको भौर सडकियो पर पड रहा है। इनके कारण रे ज बिल्कूल बिगड रहा है। न बेटी मा का कहा मानती है झौर न बेटा पिता का कहना मानता है। शाम साढे छ बजते ही मब सिनेमा घर मे मा कर खडे हो जाने है सौर सगर टिकट नही मिलत। है तो ब्लैक में लेने है फिर चाहे वह 25 रुपये में मिले, 30 में मिले या पचाम में मिले। बाबी खेल आया था। चडीगढ मे मैन देखा है कि सौ सौ रुपये में उनकी ब्लैक में टिकटे बिकी। धर्म की चीजे जैसे हमारे पहले सुख सागर पडित लोग बिठाने थे, रामायण बिठाने थे, महा-भारत बिठाने थे वे सब समाग्त हो गए हैं। धर्म नाम को कोई चीज ही नही रह गई है। वह देहातो ग्रीर महरो मब जगह से उठ गई है। गोता, महाभारत सुख मागर काई सुनना ही नहीं चाहता है। सिनेमा ही की पत बाते जारो तरफ सुनाई पडनी है। इनना गन्दा बाताबरण इन चल चित्रों के कारण बन गया है कि जनना वाहि वाहि कर उठी है। इस प्रकार के जा मिनेमा है ये बन्द हो जाने चाहिये। ये बहन खराबियां पैदा कर रहे है। बाबी खेल मे तो करीड़ो रुपया इकट्ठा हा गया, अरबो हा गया। जनता लुट गई। घर मे लडका हो, लडकी हा इसी के गाने गाने सुनाई दिए । एक कहता है मै मायके चली जाठना तो दूमरा कहना में झारी में कटवाऊगा। किस किन तरह से मया कया कहा गया मुझे तां याद भी नहीं है। इसने देश को बहत नुक्सान पहचाया है। इस को बिल्कूल बन्द कर देता चाहिए। कई लोग तो इस के पीछे पागल हा गये हैं। ग्वालियर मे तो ऐसे लोगो का दिमाग ठीक करने के लिए बिजली का करेट लगाया गया है। ऐसी फिल्मो से जनता को कोई फ़ायदा नहीं होता है। पति- त्रना मौरते भोर बालयति सब भ्राव्ट हो गये हैं। इस लिग् प्रशासन ऐसी फिल्मों को बन्द कर दे। धर्म के सम्बन्ध मे फिल्मे बनाई जानी चाहिए।

17 hrs.

मैं मध्य प्रदेश से ग्राती हूं। चूकि वहां बास के जगल बहुत है, इस लिए वहां काग्रज के कार-खाने लगाये जा सकते हैं। एक दो कारजाने तो पहले ही खुल हुए है, लेकिन उनको बढ़ाना चाहिए। सागर जिले मे काग्रज का कारजाना खुल सकता है। काग्रज का उत्पादन ग्रधिक होने से ग्रज्जबार सरने हा सकते है।

शिला-स्तर कें, तहसील करने, झौर बस्ती के छोटे छोटे पत्रो को प्रोत्माहन देना चाहिए। वहा मग्रेजी के पत्न तो बिल्कुल नही जाने चाहिए। वहा हिन्दी के मखबार जाने चाहिए, ताकि देहान की जनना झौर महर की जनना उनको पढ सके धौर ममझ सके । झगर वहां पर मग्रेजी के मखबार जाने है, तो लाग उन को उठा कर एक नरफ रख देने है।

जिन लोगो का जोर होता है, उन के स्थानो पर रेडियो स्टेमन खोल दिये जाते है। जो एम॰ पी॰ धीर से बोलना है और डरता है, उस की बात नहीं मुनी जाती है। मच्य प्रदेश से सायर-दसोह से डा॰ हरिमिंह गौड की यूति-वसिटी है और इनफेन्ट्री स्कूल है, जहा सिलिटरी का प्रशिक्षण दिया जाना है, हमारे मैनिक बहा मे सीख कर देश की रक्षा करने के लिए जाते हैं। मागर-दमोह म ग्रब सभाग बन गया है। वहा रेडियो स्टेगन बना कर भोपाल के साब जोड दिया जाये। छनरपुर मे.जोड दिया गया है।

प्रखबार छोटे हो या बड़े, झगर वे ठीक समाचार देते है झीर ठोक विचार प्रकट करते हैं, तो उन पर प्रतिबन्ध नही लगाना चाहिए। लेकिन जो झखबार गन्दा प्रचार करते हैं, उन को बन्द कर देना चाहिए।

एक विरोधी मानमीय सवस्य ने कहा है कि जब श्रीमती इन्दिरा बांधी दौरे पर वाली हैं, तो रेडिया में उन के बारे में बहुत प्रचार किया जाता है, लेकिन हमारे बारे में कुछ नहीं कहा जाता है। मैं बिरीधी भाध्यों से कहना चाहती हूं कि वे हमारी कप्रिस की सम्था में झायें, हम रेडियो पर उन का खूब प्रचार करेंगे। हम उन का स्वागन करेंगे। हमारे जो भाई बिछड़े हुए है-धी ज्योतिमेय बसु, जनसघ वाले झौर झी मधु लिमये वे कांग्रेम में झाये। कांग्रेम का दरवाजा खुला हुआ है। हम उन को मिनिस्टर बनायेंगे।

फ़िन्मों को बहुन सोच-समझ कर पास किया जाये। झप्टाचार फैलाने वाली फ़िन्मों को बिल्कुल पाम न किया जाये। उनमें हमारा देश वर्बाद हो गया है। झब लड्के-लड़किया कोई वात नही मानने है। रोटी पकाने हुए, कोई टूमरा काम करने हुए, वे मिनेमा के गाने गाने हैं। राम झौर इष्टण का नाम तो झव किसी के मुह पर नही झाना है।

कहा जाना है कि देश में शरीबी है। लेकिन इस देखने है कि घर वे खान को नही है ग्रीर लोग दस, बीस, पच्चीम रुपये का सिनेमा का टिकट खरीदने हैं। अगर हाऊस फुल होता है, तो लोग 25 रु. तक का टिकट ख़रीदने के लिए नैयार होने है। कहा गरीबी है? नो फिर लोग काग्रेम और गवर्नमेंट पर क्यो दाप लगाने है कि गल्ला नही है, डालडा नही है, मिट्टी का नेल नही है।

भाव हालन यह है कि घर मे महिला बिलख रही है, खाने को नहीं है, लेकिन राजामाहब सिनेमा देखने के लिए, जाते हैं। वही रोटी बोटी सौर रम की बोनल चलती है। घर का मोजन पड़ा रहना है; कोई नहीं खाना है। माज हमारे देश में धायित सौर सुरुषिपूर्ण फिल्में बननी चाहिए, जिस से जनना को लाभ हो, वर्ना देश वर्वाद हो जायेगा सौर सासन चलना बड़ा कठिन हो जायेगा। भगर मरकार हमारी बात को नही मामेगी तो, एक दिन ऐसा सायेगा, जब लड़के-लड़कियां हम सब को इंडे मारेंगे।

माज न कोई मन्दिर जाता है मौर न पूजा करता है। सब लोग "ऐसे माधिक से बचियो", "मैं पेड़ पर बढ़ जांडेगी--मैं मारी से कटवाडेंगा", सादि गाने फिरते हैं। इस लिए धार्मिक फ़िल्में बनानी 5 LSS/74----11 चाहिए। मगर इम तरफ़ ध्यान न दिया गया, तो हिंन्दुस्नान बर्बाद हो जायेगा मौर भ्रष्टाचार की तरफ़ चला जायेगा। माज कुछ लोग फ़िल्मों ये भ्रष्टाचार दिखा कर पैसा कमाना चाहते हैं। सिनेमा मे लड़कियों का नंगा नाच होना है, जो देखने में भर्म माती है।

इन शब्दों के साथ मैं अनुदानों का समर्थन करती हं।

SHRI B. V. NAIK (Kanara): Mr Chairman. I think the entire debate hinges upon the right to freedom. The freedom of the press is based upon article 19(1)(a), which deals with the freedom of speech and expression. As a people 1 think we would be justified in trying to preserve this freedom, cherished in our Constitution, conceived and put into our Constitution by the founding fathers of our country, and to that extent it is good. The freedom of expression, of which the freedom of the press is a facet, is perfectly right and is in consonance with the goals of our society and our country. But if we go a bit further, while there has been a consistent criticism that there has been an encroachment in regard to this freedom of speech and expression, whether in respect of the All India Radio, which happens to be a State monopoly, or the Television Centre, which also happens to be a State monopoly, there is a fear which is justifiably felt that anything done which effects the free press of this country would amount to an encroachment on the freedom of speech and expression.

I am saying this because if we compare this freedom with the rest of the freedoms that are enshrined in our Constitution, we shall come to know the hollow nature of the claim as well as the criticism in which we are indulging in today. Take, for example, article 19(1)(b) which says "to assemble peacefully without arms".

भी मधु लिमये (बांका): यह ला एण्उ जस्टिस मिनिस्टी की बात नहीं चल रही है।

SHRI B. V. NAIK: Let it be any Ministry. The Ministry is, after all, part of the Government. 307 D. G. Min. of I. & B.

[Shri B. V. Naik]

Will the hon. Member, Shri Madhu Limaye, or any one of us like to participate in some of the riots, be they caused by food shortage or labour unrest or any other unrest? To what extent is the right real? Then, article 19(1)(3) says "to form associations or unions". What about inter-union rivalries? Article 19(1)(4) says "to move freely throughout the territory of India". The hon. Deputy Minister of Parliamentary Affairs Shri Shankaranand, will be able to appreciate this point better. Can he go fearlessly from his State, crossing Miraj and Kolhapur, to Bombay?

Actually, 13 Members of Parliament have been stopped by an order, by letter. . . .

SHRI MADHU LIMAYE: All done by your name-sake.

SHRI B. V. NAIK: I hope, you will also have some day your name-sake in the position of responsibility so that you do not indulge in that.

Sir, I am trying to be very very definite and I seek your indulgence. I am trying to make out a definite point. Then, it says:

"to reside and settle in any part of the territory of India;"

I think, our hon. friend, Mr. Shamim, would beg for apology for the fact that some of us are not permitted to stay in his territory. . .

SHRI S. A. SHAMIM: You are most welcome.

settlement.

Now, coming to the fundamental issue which the hon. Minister and his worthy predecessor, Shrimati Nandini have been promising to the nation for the or in the middle like it or not, they have last three years and almost from the begin- been able to voice their point of view ning of the Fifth Lok Sabha, a Bill on fearlessly. And that has proved to be a the diffusion of the press by the year-end, sort of brake on the thought control dur-I see no reason why on the question of ing the year 1884 of George Orwell.

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diffusion of the press in spite of the elaborate amount of arguments as well as substantiating the reasons put forward. when we have come here on the basis of the mandate of having really a free press, not necessarily meaning a licentious press, why should it be so very difficult to draft a Bill and bring it into effect?

Here, I would like to quote some figures. The total number of papers with a circulation of more than a crore and owned b. the joint stock companies are only 386 We are repeatedly told that 37.5 per cent of the papers are in the oligopolistic sector or the joint stock companies sector or what we call the monopolistic sector while 32.5 per cent of the papers are in the hands of individuals. We have been told that the mere fact that as many papers with a circulation of nearly 90 lakhs as compared to one crore are in the individuals sector, it should not be very necessary to take the diffusion and delinking of the press as a serious matter. There is a difference between a paper which has a circulation of 100,000 and a paper which has a circulation of only 10,000. The monopoly, the control, is being exercised by well-managed largely-circulated papers and the rest of the press in this country, including the subsidiaries and the local language papers, invariably, adopt ideas on the basis of the monopoly press. So, it is not only a question of financial monopoly. It is a sort of a tremendous grip which this well-organised, well-established, long-traditioned, press is able to impose on the thought process of this country.

In this behalf, I would like to really pay compliments to the free press in this SHRI B. V. NAIK: Not for permanent country in the form of Patriot. That is one paper which has withstood much more than all this governmental control. That is one paper which has been able to voice fearlessly certain independent opinions. Satpathy, Whether our people on the right or left

Sir. if you kindly permit me, I would only make a submission that delinking and diffusion of the press is not such a difficult thing. The first and foremost thing that the hon. Minister and his worthy Deputy Minister and the rest of the Ministry will have to do is to delink themselves, delink their own thought processes from the grips of traditions which have been gripping them. Then, it would be a very very simple matter for us to bring about this. I feel, delay is sometimes excusable, delay is sometimes pardonable, but as far as this major communication medium is concerned, from the point of view of administration, never make a promise which you cannot fulfil within a reasonable period of time. We have been rattling along for so long about diffusion and delinking of the press that people will really be surprised; progressively, the public opinion in the hands of this press is being built un against diffusion. So, the time is running against us. I would, therefore, request some urgency and hastiness in this behalf.

It is a lucky think that in this country--of course. I am not pleading for illiteracy -nearly 75 to 80 per cent of the people are illiterate. The press is motivated and biased. .(Interruptions). If we read not between the lines, if we read behind the lines, behind every faction within a party, behind every instability in a State, behind every instability in Government, behind every defection, behind every other type of political crime that is being committed in this country, we will find the evil genius of a mischievous press running about. And earlier it is controlled, the better it is.

There has been so much talk about movie. For the last five years, I have not had the time to see a movie. After all, what is the type of society that we want to bring in? Our friend, Mr. Gomango, is hardly out of his twentics. There is a tremendous amount of gap, a generation gap, in this country. What is the type of society we want? We want a democratic society, a free society, a society which cherishes the values of freedom. And a free society means a permissive society. 1

am not worried about nude. Nude is not lewed. We have got beautiful statutes in Khajuraho and other places. Why is it that we should be afraid of the reflections of these nudes within our own mind? I wish the elder generation in this country comes to grip in regard to the reality. And how are our Indian films? You ban kissing. You have many other inhibitions. If we compare them with Ingman Burgma or Italian films, ours is the most moralistic country. And, side by side. like two parallel lines, this is the most hypocratic society, for which the elder generation is responsible. That is why, I would say, in order to liberate ourselves, any communication medium, be it press or T.V. or radio or books, the written word or spoken word, any communication medium can be the forces of liberation. They can also be forces of enslavement. It should not be our intention to see that they enslave 115.

I would suggest that, before he goes ahead with the question of diffusion of the press, he may try to establish an ideal newspaper working in the public sector. We have the best talents; we have them in abundance in the country—And let them run it in the best possible manner, on the lines of *Le Monde* in Paris where the workers and journalists have built up one of the world's best press. I would, therefore, unge that the time has come to start a Corporation and to start an ideal newspaper in the public sector.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): My friend, Shri Surendra Mohanty, while making his speech, made, if 1 may say use that word, a rash statement which, if I might add, lacks responsibility. He made an ellegation about my worthy predecessor, Shrimati Nandini Satpathy, about a land purchase in Cuttack.

I would like to take this opportunity to strongly refute this. Shrimati Nandini Satindirectly nor pathy neither directly had anything to do with the land purchase. The facts were that the land was acquired by All-India Radio

[Shri I. K. Gujral]

though the Government of Orissa and was sold by an official of the Central Government. This case is with the CBI for investigation. . . (Interruptions) It is against Shri Samal and some other officials of the Orissa Government.

The main purpose in getting up and taking your time at this stage was to ensure that no impression prevails on the basis of the statement which my friend made here that Shrimati Nandini Satpathy had anything to do with this matter. She has nothing to do with this. I strongly refute it. . . . (Interruptions)

SHRI JYOTIRMOY BOSU: Will the hon. Munister kindly tell us whether the officials against whom you have drawn up the proceedings and an inquiry is going on have been suspended or not?

SHRIS A. SHAMIM: The inquiry is still going on. How can the hon. Minister say now that Shrimati Nandini Satpathy has nothing to do with this?

SHRI SURENDRA MOHANTY (Kendrapara): On a point of order, Sir. My point of order relates to the propriety of the Minister's intervention at this particular stage when the CBI is investigating the entire matter. How is it open to the hon. Minister to deny categorically my statement that Shrimati Nandini Satpathy has something to do with this deal? Will he lay a copy of the report of the CBI on the Table of the House?

SHRI I. K. GUJRAL: As I said, a case has been registered by the CBI. The inquiry is going on against Mr. Samal and some other officials of the Orissa Government. Neither Mr. Samal nor the officials against whom the inquiry is going on are working in the Information & Broadcasting Ministry. I do not know what their present status is. I am categorically stating that Sharimati Nandini Satpathy has nothing to do with this transaction and there is no inquiry against her.

SHRI JYOTIRMOY BOSU: Shri Ram nation of the C Niwas Mirdha is here. He is the Minister Pondicherry

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in charge of CBI and also the Department of Personnel. He can enlighten the House whether Mr. Samal is suspended when the inquiry is going on because there are a lot of complaints against this official like the stainless steel scandal etc.

MR. CHAIRMAN : You have made the point.

17.24 hrs.

STATEMENT RE. DISSOLUTION OF I EGISLATIVE ASSEMBLY OF UNION TERRITORY OF PONDICHERRY

MR. CHAIRMAN: Before I call the next hon. Member, I call Shri Ram Niwas Mirdha to make an important statement.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA) : At the last General Elections to the Legislative Assembly of Pondicherry, no single party secured an absolute majority in the House. The ADMK, which secured the largest number of seats, formed the Government with the support of the CPI members. When the Vote-on-Account for the year 1974-75 was taken up in the Pondicherry Assembly yesterday. the motion was defeated by 15 votes against 14 in favour. The Chief Minister, therefore, submitted the resignation of bis Ministry. While recommending acceptance of the resignation tendered by the Chief Minister, the Lt. Governor reported that there was no possibility of a stable alternative Government being formed in the Union Territory. He. therefore, suggested suspension of the provisions relating to the Assembly and the Council of Ministers and also dissolution of the Assembly.

Sir, I wish to inform the House that the President accepted today the resignation of the Council of Minister in Pondicherry